

**ORISSA HIGH COURT****FILING REPORT AS ON :18/09/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
1	ARBP/0000067/2023	AKHILA KUMAR SETHI VS UNION OF INDIA	JATINDRA KUMAR MOHAPATRA VS	// ( //
2	BLAPL/0010708/2023	MADHUSUDAN BHOI @ DAS @ KANHUA VS STATE OF ODISHA	SARADA PRASAD DASH VS	CUTTACK SADAR /605 /2020 AD-HOC ADJ (FTSC),CUTTACK(Cuttack) Spl/0000114/2020
3	BLAPL/0010709/2023	SUJIT SWAIN @ JILLU SWAIN VS STATE OF ODISHA	SATYA RANJAN PATI VS	CHANDRASEKHARPUR /221 /2023 AD-HOC A.D.J.(FTSC-II),BHUBANESWAR(Khordha ) TR/0000259/2023
4	BLAPL/0010710/2023	ASISH KUMAR ROUT VS STATE OF ODISHA	UTKAL KESHARI NAYAK VS	BHARATPUR PS /349 /2023 J.M.F.C.(V),BHUBANESWAR(Khordha ) CT/0001089/2023
5	BLAPL/0010711/2023	ABHISEK KUMAR TIWARI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	//0 SPECIAL JUDGE ASKA(Ganjam) 2(A)CC/0000003/2023
6	BLAPL/0010712/2023	DULLAVA SAHOO VS STATE OF ODISHA	CHIRANJIB ROUT VS	BIKRAMPUR FCI /94 /2023 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Anugul ) GR/0000517/2023
7	BLAPL/0010713/2023	KISANTA SANSET @ NAYAK VS STATE OF ODISHA	MAHES DAS VS	KOTOAGARH /54 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000030/2023
8	BLAPL/0010714/2023	PRINCE RAJ VS STATE OF ODISHA	ANIRUDHA DAS VS	//0 DISTRICT & SESSIONS JUDGE,SAMBALPUR(Sambalpur) TR/0000060/2023
9	BLAPL/0010715/2023	INDRAMANI LAKRA VS STATE OF ODISHA	SWARAJ PATEL VS	RAJGANGPUR /90 /2021 A.D.J.,SUNDARGARH(Sundargarh) ST/0000075/2021
10	BLAPL/0010716/2023	TANKADHAR MOHANTY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	JHARIGAM /194 /2023 J.M.F.C., JHARIGAON(Nabarangapur ) GR/0000189/2023
11	BLAPL/0010717/2023	SALIL KUMAR MAGAR VS STATE OF ODISHA	UMA SHANKAR PATEL VS	SUNDARGARH TOWN /157 /2023 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH(Sundargarh) GR/0000613/2023

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12	BLAPL/0010718/2023	ASHISH KUMAR JENA @ ASISH VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	NAYAPALLI P.S. /123 /2023 J.M.F.C. (III) BHUBANESWAR(Khordha ) CT/0000272/2023
13	BLAPL/0010719/2023	BIJENDRA ROUSTRAY VS STATE OF ODISHA	SANJIT MISHRA VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha ) TR/0000412/2023
14	BLAPL/0010720/2023	RAMAKANTA BISWAL VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	KOREI /187 /2020 ADHOC ADDL. DIST. AND SESSIONS JUDGE (FTSC-II), JAJPUR(Jajapur ) Spl/0000089/2020
15	BLAPL/0010721/2023	JAGABANDHU KHARA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CHITRAKONDA /119 /2021 SPECIAL JUDGE,MALKANGIRI(Malkangiri ) Spl/0000095/2021
16	BLAPL/0010722/2023	LABA @ JAGANNATH BISSOI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	PAPADAHANDI /127 /2023 DISTRICT AND SESSIONS JUDGE,NAWARANGPUR(Nabarangapur ) CT/0000062/2023
17	BLAPL/0010723/2023	NILUR RUBEN VS STATE OF ODISHA	ASIT KUMAR JENA VS	/ /0 SPECIAL JUDGE,MALKANGIRI(Malkangiri ) Spl/0000049/2023
18	BLAPL/0010724/2023	LAXMAN KHORA VS STATE OF ODISHA	ASIT KUMAR JENA VS	/ /0 SPECIAL JUDGE,MALKANGIRI(Malkangiri ) Spl/0000049/2023
19	BLAPL/0010725/2023	JAYA KRUSHNA SAHOO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	INOCITY PS /271 /2023 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha ) TR/0000418/2023
20	BLAPL/0010726/2023	SAMARA MADKAMI VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	ORKEL /72 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri ) Spl/0000068/2023
21	BLAPL/0010727/2023	SUMANTA KUMAR DURUKA @ KUNA VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	MALKANGIRI /144 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri ) Spl/0000073/2023
22	BLAPL/0010728/2023	GOURANGA BIBHAR VS STATE OF ODISHA	RAMDAS ACHARY VS	KANTABANJI /245 /2023 J.M.F.C.,KANTABANJI(Balangir) GR/0000374/2023
23	BLAPL/0010729/2023	PARSURAM HENTAL	AMITAV TRIPATHY	/ /0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	SPECIAL JUDGE,MALKANGIRI(Malkangiri )
24	BLAPL/0010730/2023	STATE OF ODISHA PRAHALLAD SETHI	ANIRUDHA DAS	Spl/0000048/2023 / /0
		VS	VS	SPECIAL JUDGE, PHULBANI(Kandhamal)
25	BLAPL/0010731/2023	STATE OF ODISHA SOUMYA RANJAN PRADHAN @ SOMU	ARIJEET MISHRA	2(A)CC/0000007/2023 LINGARAJ P.S. /231 /2022
		VS	VS	()
26	BLAPL/0010732/2023	STATE OF ODISHA SANTOSH BISHOI @ BISOI	SANJIB KUMAR BHANJADEO	// PHIRINGIA /135 /2023
		VS	VS	()
27	BLAPL/0010733/2023	STATE OF ODISHA SK. ARBAZ	JAYANTA KUMAR MAJHI	// CYBER CRIME AND E.O, BALASORE /14 /2023
		VS	VS	()
28	BLAPL/0010734/2023	STATE OF ODISHA SURAJ KUMAR SAH	BISWAJIT NAYAK	// PLANTSITE /166 /2020
		VS	VS	()
29	BLAPL/0010735/2023	STATE OF ODISHA BATAKRUSHNA NAYAK @ BATA KRISHNA NAYAK MD. GOLAM MADANI		// / /0
		VS	VS	()
30	BLAPL/0010736/2023	STATE OF ODISHA LAXMIKANTA BARIK	MD. GOLAM MADANI	// / /0
		VS	VS	()
31	BLAPL/0010737/2023	STATE OF ODISHA PRAKASH MALLIK	AMITAV TRIPATHY	// NAYAGARH /128 /2014
		VS	VS	()
32	BLAPL/0010738/2023	STATE OF ODISHA SURESH CHANDRA SAHOO	MANARANJAN MISHRA	// BARANGA /321 /2023
		VS	VS	()
33	BLAPL/0010739/2023	STATE OF ODISHA RAJ SINHA	BIKASH KUMAR KUND	// CYBER CRIME AND ECONOMIC OFFENCES /68 /2023
		VS	VS	()
34	BLAPL/0010740/2023	STATE OF ODISHA GOBINDA BARIK	SANTOSH KUMAR MAHANTY	// BUGUDA /515 /2023
		VS	VS	()

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35	BLAPL/0010741/2023	STATE OF ODISHA SUJIT KUMAR BEHERA VS	AMULYA RATNA PANDA VS	// /68 /2023 ()
36	BLAPL/0010742/2023	STATE OF ODISHA BIGHNARAJ BEHERA VS	AMULYA RATNA PANDA VS	// PHIRINGIA /135 /2023 ()
37	BLAPL/0010743/2023	STATE OF ODISHA PRAKASH @ PRAMOD @ NAPALI MALIK VS	PURNA CHANDRA MOHARANA VS	// SUKINDA /103 /2023 ()
38	BLAPL/0010744/2023	STATE OF ODISHA PINTU SAHU VS	RAJESH KUMAR MAHAPATRA VS	// ANGUL SADAR PS /373 /2022 ()
39	BLAPL/0010745/2023	STATE OF ODISHA PAPU @ PABITRA MOHAN SAHU VS	BIJAY KUMAR BEHERA VS	// NAKTIDEUL /70 /2022 ()
40	BLAPL/0010746/2023	STATE OF ODISHA RAJESH SAMANTARAY VS	BIKASH KUMAR KUND VS	// CYBER CRIME AND ECONOMIC OFFENCES /68 /2023 ()
41	BLAPL/0010747/2023	STATE OF ODISHA AKURA DALEI VS	AMITAV TRIPATHY VS	// KHANDAPARA /34 /2019 ()
42	BLAPL/0010748/2023	STATE OF ODISHA NAGESH KATAM VS	RAJIB LOCHAN PATNAIK VS	// ORKEL /211 /2023 ()
43	BLAPL/0010749/2023	STATE OF ODISHA SAIKAT PAUL VS	DEBA PRASAD DAS VS	// CYBER CRIME AND ECONOMIC OFFENCES /47 /2022 ()
44	BLAPL/0010750/2023	STATE OF ODISHA OM PRAKASH RANA VS	SATYABRATA PANDA VS	// GHANTAPADA /44 /2023 ()
45	BLAPL/0010751/2023	STATE OF ODISHA LAXMAN YADAW @ YADAV VS	SATYABRATA PANDA VS	// / /0 ()
		STATE OF ODISHA		//

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46	BLAPL/0010752/2023	SAPTARSHI GOSWAMI VS STATE OF ODISHA(VIG.)	LALITENDU MISHRA VS	CUTTACK VIGILANCE /8 /2023 () //
47	BLAPL/0010753/2023	MANOJ KUMAR MISHRA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	S.P.(CID-CRL),CUTTACK /5 /2023 () //
48	BLAPL/0010754/2023	SUKLAMBER MALLIK VS UNION OF INDIA	SATYA RANJAN MULIA VS	NCB BHUBANESWAR /3 /2023 () //
49	BLAPL/0010755/2023	SANDEEP KUMAR BAI VS STATE OF ODISHA	BIKASH KUMAR KUND VS	CYBER CRIME AND ECONOMIC OFFENCES /68 /2023 () //
50	BLAPL/0010756/2023	MD. KAMAL VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	BANHARPALI /240 /2022 () //
51	BLAPL/0010757/2023	AALOK MALLIK VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	/ /0 () //
52	BLAPL/0010758/2023	TRIMULA @ TIRUMAL PATRA VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	SULIAPADA /93 /2023 () //
53	BLAPL/0010759/2023	SURAJ PAL VS UNION OF INDIA	RAMESH CHANDRA MAHARANA VS	NCB BHUBANESWAR /6 /2021 () //
54	BLAPL/0010760/2023	PRADHUM KUMAR MANDAL VS STATE OF ODISHA	GYANA RANJAN DHAL VS	CYBER CRIME AND ECONOMIC OFFENCES /2 /2022 () //
55	BLAPL/0010761/2023	SUDARSAN SUBUDHI VS STATE OF ODISHA	JAYADEBA BEHERA VS	PLANTSITE /279 /2023 () //
56	BLAPL/0010762/2023	INDRAMANI MAJHI VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	BARGAON /60 /2023 () //
57	BLAPL/0010763/2023	NIKHIL KUMAR	PARTHA SARATHI NAYAK	ROURKELA CYBER P.S. /8 /2022

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		VS	VS	()
58	BLAPL/0010764/2023	STATE OF ODISHA SHEKH FARID	SUBASH CHANDRA ACHARYA	// KHANDAPARA /28 /2023
		VS	VS	()
59	BLAPL/0010765/2023	STATE OF ODISHA ADITYA MOHANTY	MANORANJAN PADHY	// JEYPORE TOWN /299 /2017
		VS	VS	()
60	BLAPL/0010766/2023	STATE OF ODISHA SUBHASISH PATI	SAPAN KUMAR LENKA	// S.P.(CID-CRL),CUTTACK /19 /2019
		VS	VS	()
61	BLAPL/0010767/2023	STATE OF ODISHA LUCKY BEHERA	BIBHU PRASAD CHHUALSINGH	// KOTOAGARH /111 /2023
		VS	VS	()
62	BLAPL/0010768/2023	STATE OF ODISHA SANTANU JENA @ SUKUTA	ASHOK KUMAR BEHERA	// PANIKOILI /204 /2022
		VS	VS	()
63	BLAPL/0010769/2023	STATE OF ODISHA CHANADAN PATRA @ CHANDAN KUMAR PATRA	DEBENDRA NARAYAN PATTANAIAK	// KHALLIKOTE /584 /2023
		VS	VS	()
64	BLAPL/0010770/2023	STATE OF ODISHA BIDESHI @ DILLIP DAS	ACHYUTANANDA PATTANAIAK	// BANAPUR P.S. /287 /2023
		VS	VS	()
65	BLAPL/0010771/2023	STATE OF ODISHA PRADIP JENA @ PRADEEP JENA	ACHYUTANANDA PATTANAIAK	// BANAPUR P.S. /287 /2023
		VS	VS	()
66	BLAPL/0010772/2023	STATE OF ODISHA JAYASMITA PUHAN	BIPLAB KUMAR DASH	// DASPALLA /207 /2023
		VS	VS	()
67	BLAPL/0010773/2023	STATE OF ODISHA RITESH MISHRA @ GANESH	SURENDRA KUMAR BISWAL	// KANTAMAL /141 /2023
		VS	VS	()
68	BLAPL/0010774/2023	STATE OF ODISHA SANATAN KISHAN	SAMARENDRA BAHADUR	// LEPHRIPADA /65 /2023
		VS	VS	()

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69	BLAPL/0010775/2023	STATE OF ODISHA SUDIPTA KUMAR DASH VS	SURYAKANTA DWIBEDI VS	// BHUBANESWAR VIGILANCE /21 /2023 ()
70	BLAPL/0010776/2023	STATE OF ODISHA TAROJ KUMAR PANDA VS	GURUPRASAD BEHERA VS	// SORO /303 /2022 ()
71	BLAPL/0010777/2023	STATE OF ODISHA AKHILA MANTRI VS	BASANTA KUMAR DAS VS	// BARIPADA TOWN /404 /2023 ()
72	BLAPL/0010778/2023	STATE OF ODISHA RAHUL KASBE VS	JUGALA KISHORE PANDA VS	// KALIMELA /198 /2023 ()
73	BLAPL/0010779/2023	STATE OF ODISHA BHAGABAN MAHANTY @ BHAGWAN MOHANTY VS	SULOCHANA PATRO VS	// PATTAPUR (DIGAPAHANDI) /434 /2021 ()
74	BLAPL/0010780/2023	STATE OF ODISHA BABLU SAHU VS	SACHIDANANDA PADHEE VS	// BARGARH /528 /2023 ()
75	BLAPL/0010781/2023	STATE OF ODISHA MAHAMAD GULREZ VS	SHYAM MANOHAR VS	// M.V.79 /9 /2021 ()
76	BLAPL/0010782/2023	STATE OF ODISHA BIJAYA GOUDA VS	BIJAYA KUMAR RAGADA VS	// K.NUAGAON /119 /2023 ()
77	BLAPL/0010783/2023	STATE OF ODISHA ISWAR DIGHAL VS	BIDYADHAR PANDA VS	// SAMBALPUR SADAR /242 /2023 ()
78	BLAPL/0010784/2023	STATE OF ODISHA TUKUNA @ KUNA NAIK VS	NABA KISHORE GURU VS	// MOTANGA /87 /2012 ()
79	BLAPL/0010785/2023	STATE OF ODISHA PUNIT SINGH VS	SRIKANTA SAHOO VS	// SECTOR-3 /98 /2023 ()
		STATE OF ODISHA		//

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80	CMAPL/0000685/2023	NARENDRA DASH VS P.O., INDUSTRIAL TRIBNUNAL	ADV. VS	// () //
81	CMAPL/0000686/2023	SUKANTA KUMAR MOHANTY VS SAMBALPUR UNIVERSITY	ADV VS	// () //
82	CMAPL/0000687/2023	PRAKASH KU.SUBUDHI VS MONALISA @RUBI MAHAPATRA	MANMAYA KUMAR DASH VS	// () //
83	CMP/0001102/2023	PURUSOTTAM PATI VS SUDHAKAR BARIK	SUKANTA KUMAR NAYAK VS	// ADDL CIVIL JUDGE (SD), BHADRAK(Bhadrak ) CS/0000294/2004
84	CMP/0001103/2023	MD.NAZIMUDDIN VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// () //
85	CMP/0001104/2023	GOURANGA MOHARANA VS BAIDHAR PATRA	CHITTARANJAN PATTNAIK VS	// () //
86	CMP/0001105/2023	SARITA PANI VS JAGAT JIVAN PANI	BHASKAR CHANDRA PANDA VS	// CIVIL JUDGE (JD),BHUBANESWAR(Khordha ) CS/0002293/2020
87	CMP/0001106/2023	BARADA PRASANNA MOHANTY VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	// DIST.&SESSIONS JUDGE,KENDRAPARA(Kendrapara ) Fao/0000050/2018
88	CMP/0001107/2023	PADMABATI DAS VS PRAVAT KUMAR DAS	JAGAJIBAN PRADHAN VS	// A.D.J.,BALASORE(Baleshwar) RFA/0000063/2017
89	CMP/0001108/2023	ANANDA CHANDRA NAYAK VS KRUSHNAPRIYA NAYAK	RAMA CHANDRA RAY VS	// () //
90	CMP/0001109/2023	SIDHARTHA SANKAR PALLAI @ POLLAI VS SARASWATI MALI	SURYAKANTA DASH VS	// () //
91	CMP/0001110/2023	AARTI STEELS LTD., CUTTACK	ANKITA MUKHERJI	//



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		VS	VS	0
92	CMP/0001111/2023	ALOK KUMAR BALIARSINGH HASINA PALEI	PABITRA KUMAR BEHERA	//
		VS	VS	0
93	CMP/0001112/2023	STATE OF ODISHA SANMAYA KUMAR RATH	ARIJEET MISHRA	//
		VS	VS	0
94	CMP/0001113/2023	GYANENDRA RATH DANGRA PRADHAN	ASHIT KUMAR DASH	//
		VS	VS	0
95	CMP/0001114/2023	RAMA PRADHAN PEDDINA LAXMAN MURTY	S.S.RAO	//
		VS	VS	0
96	CMP/0001115/2023	RAM GOPAL AGROTECH PVT. LTD., RAYAGADA SUBHALAXMI MISHRA	BIBEKANANDA BHUYAN	//
		VS	VS	0
97	CMP/0001116/2023	M/S- ERIS HEALTH RESEARCH PVT. LTD., BBSR INDRANIL MITRA	BIBEKANANDA BHUYAN	//
		VS	VS	0
98	CMP/0001117/2023	SALIL KUMAR MITRA DEBENDRANATH SWAIN	MANORANJAN MISHRA	//
		VS	VS	0
99	CONTC/0006996/2023	SUKANTA KUMAR SAHOO ALOK KUMAR ROUTARAY	BHABANI SANKAR TRIPATHY (1)	//
		VS	VS	0
100	CONTC/0006997/2023	SURENDRA KUMAR, I.A.S KALI CHARAN SADANGI	ADV.	//
		VS	VS	0
101	CONTC/0006998/2023	SUSHIL KUMAR LOHANI, IAS KAILASH CHANDRA MOHAPATRA	ADV.	//
		VS	VS	0
102	CONTC/0006999/2023	SHALINI PANDIT, IAS M/S KCS PVT. LTD., BBSR	ADV.	//
		VS	VS	0

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103	CONTC/0007000/2023	DILLIP KUMAR SAHOO, MSFFC, D.I.C., ROURKELA RAKESH PRADHAN VS	ADV. VS	// // 0
104	CONTC/0007001/2023	KENDRA KUJURU, O.E.S. N.ANWESHA VS	SOUGAT DASH VS	// // 0
105	CONTC/0007002/2023	PROF. LAXMIDHAR GIRI, CONTROLLER OF EXAMINATION, M.S.C.B. UNIVERSITY, BARIPADA LAXMIDHAR MAHAPATRA VS	ADV. VS	// // 0
106	CONTC/0007003/2023	ANU GARG, PRINCIPAL SECY., WATER RESOURCES DEPT. SUKUMARI SHAW VS	ADV. VS	// // 0
107	CONTC/0007004/2023	DATTATRAYA BHAUSAHAB SINDE, I.A.S. RAMESH CHANDRA PRADHAN VS	ADV VS	// // 0
108	CONTC/0007005/2023	ASWATHY S, I.A.S. GOPAL PRADHAN VS	ADV. VS	// // 0
109	CONTC/0007006/2023	SIDHARTHA SANKAR SWAIN, I.A.S. KAILASH CHANDRA MAHARANA VS	ADV VS	// // 0
110	CONTC/0007007/2023	ASWATHY S, I.A.S. BANSIDHAR RANA VS	ADV. VS	// // 0
111	CONTC/0007008/2023	SIDHARTHA SANKAR SWAIN, I.A.S. GANGADHAR SHADANGI VS	ADV VS	// // 0
112	CONTC/0007009/2023	ASWATHY S, I.A.S. JAGILI JENA VS	ADV VS	// // 0
113	CONTC/0007010/2023	ASWATHY S, I.A.S. NILANCHAL PATTANAYAK VS	ADV. VS	// // 0
		ASWATHY S, I.A.S.		//

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114	CONTC/0007011/2023	DAYANIDHI PRADHAN VS ASWATHY S, I.A.S.	ADV VS	// 0 //
115	CONTC/0007012/2023	NANDINI PRADHAN VS PRADEEP KUMAR DASH, DIRECTOR SECONDARY EDUCATION, ODISHA	ADV VS	// 0 //
116	CONTC/0007013/2023	DR.RANJIT MOHAPATRA VS PROF. DR. SABITA ACHARYA, VICE CHANCELLOR, UTKAL UNIVERSITY, VANI BIHAR , BBSR	ADV. VS	// 0 //
117	CONTC/0007014/2023	JYOTI PRAKASH RATH VS BISHAL DEV, ADDL. CHIEF SECY. FINANCE DEPT.	ADV. VS	// 0 //
118	CONTC/0007015/2023	PRAVAT NALINI SINGH VS BHABANI SANKAR CHAYANI, I.A.S.	ADV. VS	// 0 //
119	CONTC/0007016/2023	JITRAY BASKEY VS DR. BIJAY KUMAR PANIGRAHI	ADV. VS	// 0 //
120	CONTC/0007017/2023	GOPABANDHU BAL VS ARAVIND AGARWAL, I.A.S.	ADV VS	// 0 //
121	CONTC/0007018/2023	RABINDRA MOHAN BEHERA VS ARAVIND AGARWAL, I.A.S.	ADV. VS	// 0 //
122	CONTC/0007019/2023	JAGABANDHU SAHU VS SUMITRA SARKAR, O.A.S.	ADV. VS	// 0 //
123	CONTC/0007020/2023	RAGHUNATH OJHA VS ARAVIND AGARWAL, I.A.S.	ADV VS	// 0 //
124	CONTC/0007021/2023	JAJNASANI MISHRA VS ARAVIND AGARWAL, IAS	SUBHASREE MOHANTY VS	// 0 //
125	CONTC/0007022/2023	KONATAM SASHI	ADV.	//

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		VS	VS	0
126	CONTC/0007023/2023	NARAHARI SETHI, DIRECTOR, HIGHER EDUCATION DEPT., ODISHA PATITAPABANA DWIBEDI	ADV.	//
		VS	VS	0
127	CONTC/0007024/2023	DR. AUROBINDO BEHERA, I.A.S. DHANESWAR SHARMA	ADV.	//
		VS	VS	0
128	CONTC/0007025/2023	G.D. TRIPATHY, CHIEF GENERAL MANAGER (P AND C), IDCO, BBSR PATITAPABAN DWIBEDI	ADV.	//
		VS	VS	0
129	CONTC/0007026/2023	DR. AUROBINDO BEHERA, I.A.S. LALITA DHARUA	SUJAY SHANKAR SINGH DEO	//
		VS	VS	0
130	CONTC/0007027/2023	STATE OF ODISHA SANJUKTA HOTA @ PANDA	ADV	//
		VS	VS	0
131	CONTC/0007028/2023	SARAT KUMAR BAG, THE SPL. LAND ACQUISITION OFFICER, SUKINDA SANGRAM KESHARI MOHANTY	ADV.	//
		VS	VS	0
132	CONTC/0007029/2023	SUBHASHIS RAY, DEPUTY CHIEF CONTROLLOR OF EXPLOSIVE, ODISHA MANAS RANJAN SAHOO	SATYABRATA MOHANTY	//
		VS	VS	0
133	CONTC/0007030/2023	ASWATHY S, I.A.S. DR. KEDAR DHAL	ADV	//
		VS	VS	0
134	CONTC/0007031/2023	D. BRUNDA, I.A.S. DR. NAMITA SWAIN	ADV.	//
		VS	VS	0
135	CONTC/0007032/2023	D. BRUNDA, I.A.S. DR. DIPAK RANJAN MAHAPATRA	ADV.	//
		VS	VS	0
136	CONTC/0007033/2023	D. BRUNDA, I.A.S. LYSAINDER SAHOO	SAPAN KUMAR LENKA	//
		VS	VS	0

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137	CONTC/0007034/2023	DISTRICT EDUCATION OFFICER, KANDHAMAL MINATI PANDA VS	ADV. VS	// // 0
138	CONTC/0007035/2023	SHALINI PANDIT, I.A.S. BISWAMITRA PADHAN VS	ADV. VS	// // 0
139	CONTC/0007036/2023	ASWATHY S., I.A.S. HARISH CHANDRA DAS VS	ADV. VS	// // 0
140	CONTC/0007037/2023	ARABINDA AGRAWAL, SECY. TO GOVT., HIGHER EDUCATION DEPT. DEEPAK SAHOO VS	ADV. VS	// // 0
141	CONTC/0007038/2023	SAUMYARANJAN SAHOO NIROPAMA PARIDA VS	ADV. VS	// // 0
142	CONTC/0007039/2023	ASWATHY S., I.A.S. PITAMBAR ROUT VS	ADV. VS	// // 0
143	CONTC/0007040/2023	SUNIL BANSAL, I.P.S. SANJATA KUMAR HARICHANDAN VS	ADV. VS	// // 0
144	CONTC/0007041/2023	MANOJ YADAVA, DIRECTOR GENERAL, RAILWAY PROTECTION FORCE, DELHI RAMAKANTA NATH VS	ADV. VS	// // 0
145	CONTC/0007042/2023	ASWATHY S., I.A.S. BISWANATH DHAR VS	ADV. VS	// // 0
146	CONTC/0007043/2023	ARAVIND AGRAWAL, I.A.S. KAMALENDU MENDELI VS	ADV. VS	// // 0
147	CONTC/0007044/2023	ARAVIND AGRAWAL, I.A.S. SAHADEV BEHERA VS	ADV. VS	// // 0
		ROOPA ROSHAN SAHOO, I.A.S.		//

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148	CONTC/0007045/2023	SUBASH CHANDRA ROUT VS ASWATHY S.,IAS	ADV. VS	// 0 //
149	CONTC/0007046/2023	SARTUKA DEHURY VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
150	CONTC/0007047/2023	JAYANTA MOHALIK VS ASWATHY S.,IAS	ADV. VS	// 0 //
151	CONTC/0007048/2023	SULOCHANA SAMAL VS SHALINI PANDIT,IAS	ADV VS	// 0 //
152	CONTC/0007049/2023	PRAFULLA KUMAR DEHURY VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
153	CONTC/0007050/2023	YUDHISTHIR SAHOO VS ASWATHY S.,IAS	ADV. VS	// 0 //
154	CONTC/0007051/2023	BHARAT CHANDRA JENA VS ASWATHY S.,IAS	ADV. VS	// 0 //
155	CONTC/0007052/2023	HRUSIKESH PANDA VS ASWATHY S.,IAS	ADV. VS	// 0 //
156	CONTC/0007053/2023	BANAMBAR MALIK VS ASWATHY S.,IAS	ADV. VS	// 0 //
157	CONTC/0007054/2023	KSHETRAMOHAN BEHERA VS ASWATHY S.,IAS	ADV. VS	// 0 //
158	CONTC/0007055/2023	SANTILATA SAHU VS ASWATHY S.,IAS	ADV. VS	// 0 //
159	CONTC/0007056/2023	SURYANANDA DUTTA	ADV.	//

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		VS	VS	0
160	CONTC/0007057/2023	ASWATHY S.,IAS RAMESH MALIK	ADV.	//
		VS	VS	0
161	CONTC/0007058/2023	ASWATHY S.,IAS BIBHUTI SWAIN	ADV.	//
		VS	VS	0
162	CONTC/0007059/2023	COMMNR. CUM SECY.,ST AND SC DEVELOPMENT DEPT.,BBSR BINOD BIHARI PATRA	ADV.	//
		VS	VS	0
163	CONTC/0007060/2023	ASWATHY S.,IAS BUDURAM MUNDA	ADV.	//
		VS	VS	0
164	CONTC/0007061/2023	ASWATHY S.,IAS MANI KAMAL KERKETTA	ADV.	//
		VS	VS	0
165	CONTC/0007062/2023	ASWATHY S.,IAS SUKADEV MUNDA	ADV.	//
		VS	VS	0
166	CONTC/0007063/2023	ASWATHY S.,IAS MADHUSUDAN SARKAR	ADV.	//
		VS	VS	0
167	CONTC/0007064/2023	ASWATHY S.,IAS BASANTI ROUT	KUNAL KUMAR SWAIN	//
		VS	VS	0
168	CONTC/0007065/2023	ASWATHI S.,IAS ASHOK KUMAR MOHAPATRA	ADV	//
		VS	VS	0
169	CONTC/0007066/2023	SATYABRATA SAHU, SECY. R AND D.M DEPT. ANIL KUMAR BAL	ADV	//
		VS	VS	0
170	CONTC/0007067/2023	DEORANJAN KUMAR SINGH, SECY. HOME B NARASINGHA RAO	ADV	//
		VS	VS	0

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171	CONTC/0007068/2023	DEORANJAN KUMAR SINGH, SECY. HOME DAMODAR KANHAR VS	ADV VS	// // ()
172	CONTC/0007069/2023	DEORANJAN KUMAR SINGH, SECY., HOME MADHUSUDAN BEHERA VS	ADV VS	// // ()
173	CRLA/0001038/2023	VIJAY AMRUTA KULANGE, IAS KABI NAYAK @ DHARANI NAYAK VS	SOUGAT DASH VS	// SECTOR-3 /10 /2022 ()
174	CRLA/0001039/2023	STATE OF ODISHA RAMA @ RAMA CHANDRA NAIK VS	UMAKANTA BARIK VS	// GOLAMUNDA /63 /2020 ()
175	CRLA/0001040/2023	STATE OF ODISHA BHASKAR SAHOO @ SAHU VS	SANTOSH KUMAR MAHANTY VS	// BHANJANAGAR /297 /2019 ()
176	CRLA/0001041/2023	STATE OF ODISHA GADADHAR DAS VS	DEBI PRASAD MOHAPATRA VS	// CUTTACK SADAR /253 /2016 ()
177	CRLA/0001042/2023	STATE OF ODISHA JAGA DAS VS	DEBI PRASAD MOHAPATRA VS	// CUTTACK SADAR /253 /2016 ()
178	CRLA/0001043/2023	STATE OF ODISHA SAROJ KUMAR NAYAK VS	TAPAS KUMAR ACHARYA VS	// KAPTIPADA /109 /2013 ()
179	CRLMA/0000387/2023	STATE OF ODISHA KARUNAKAR ROUT VS	ADV. VS	// CUTTACK VIGILANCE /36 /2013 ()
180	CRLMA/0000388/2023	STATE OF ODISHA JITENDRA PRADHAN VS	SWAPNIL ROY VS	// BALASORE TOWN /20 /2007 ()
181	CRLMA/0000389/2023	STATE OF ODISHA SURESH DIP VS STATE OF ORISSA	ADV. VS	// / /0 () //



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182	CRLMC/0004292/2023	BHAWANI SANKAR VS JATIN KUMAR MOHANTY	DEVASHIS PANDA VS	BIKRAMPUR FCI /142 /2019 () //
183	CRLMC/0004293/2023	SAROJINI DEVI VS STATE OF ODISHA	S.S.RAY (2) VS	RANPUR /145 /2012 () //
184	CRLMC/0004294/2023	RABINDRA SAHU VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	BALASORE TOWN /159 /2015 () //
185	CRLMC/0004295/2023	SHIB SANKAR ALDA VS STATE OF ODISHA	AMITAV TRIPATHY VS	BALLIGUDA /1 /2017 () //
186	CRLMC/0004296/2023	SANTOSH KUMAR SETHI VS STATE OF ODISHA	ARJEET MISHRA VS	JARADA /115 /2022 () //
187	CRLMC/0004297/2023	NEPALI JENA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	BINJHARPUR /31 /2018 () //
188	CRLMC/0004298/2023	SHASHI BISHOI VS STATE OF ODISHA	ARIJEET MISHRA VS	BOIPARIGUDA /145 /2022 () //
189	CRLMC/0004299/2023	SUBASH MAHALA @ SUBASH KUMAR MAHALA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MANGALPUR /61 /2013 () //
190	CRLMC/0004300/2023	NARAYAN CHANDRA VS STATE OF ODISHA	MANAS RANJAN SATPATHY VS	TIRTOL /213 /2023 () //
191	CRLMC/0004301/2023	SABITA BEHERA VS STATE OF ODISHA	BIPEN KUMAR NAYAK VS	BALIAPANDA /39 /2019 () //
192	CRLMC/0004302/2023	BIBEK KUMAR PANDA VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	SAMBALPUR SADAR /172 /2020 () //
193	CRLMC/0004303/2023	SUKANTA KUMAR PRADHAN	BANSHIDHAR BAUG	/ /0

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		VS	VS	()
194	CRLMC/0004304/2023	I.I.C., BADAMBADI P.S. SIBA @ PABAN GOUDA	BISWAJIT MOHANTY	// GANGAPUR (ASKA) /84 /2021
		VS	VS	()
195	CRLMC/0004305/2023	STATE OF ODISHA DR. PRADEEP KUMAR RATH	AMIT PRASAD BOSE	// //0
		VS	VS	()
196	CRLMC/0004306/2023	SUSMITA MISHRA CHABHIRANI GHOSH	ANUPAM RATH	// SAHADEV KHUNTA /77 /2016
		VS	VS	()
197	CRLMC/0004307/2023	STATE OF ODISHA KALIA BHOL @ KALI CHARAN BHOL	GOPAL KRISHNA NAYAK	// GANGAPUR (ASKA) /25 /2011
		VS	VS	()
198	CRLMC/0004308/2023	STATE OF ODISHA KRUSHNA SWAIN	TAPAS KUMAR ACHARYA	// KODALA /76 /2012
		VS	VS	()
199	CRLMC/0004309/2023	STATE OF ODISHA JYOTI @ JYOTI PRAKASH HANSDA	DEBA KUMAR RATH	// BHANJPUR /114 /2023
		VS	VS	()
200	CRLMC/0004310/2023	STATE OF ODISHA NIRANJAN NAIK	MANOJ KUMAR DASH	// CHHENDIPADA /288 /2021
		VS	VS	()
201	CRLMC/0004311/2023	STATE OF ODISHA NIRMAL PANDIT	KABIRAJ PRADHAN	// BIDANASI /94 /2016
		VS	VS	()
202	CRLMC/0004312/2023	STATE OF ODISHA SUBHANKAR @ SHUBAMKAR ROY	S.K.MISHRA	// KALIMELA /197 /2022
		VS	VS	()
203	CRLMC/0004313/2023	STATE OF ODISHA MANJULATA KAR	ARIJEET MISHRA	// CUTTACK VIGILANCE /19 /2022
		VS	VS	()
204	CRLMC/0004314/2023	STATE OF ODISHA J.SRINIVAS KUMAR	MANOJ KUMAR MOHANTY	// NUAGAM (DIGAPAHANDI) /59 /2011
		VS	VS	()

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205	CRLMC/0004315/2023	STATE OF ODISHA BISWAJIT SHARMA VS	LINGARAJ SARANGI VS	// MANCHESWAR P.S. /44 /2018 ()
206	CRLMC/0004316/2023	STATE OF ODISHA BRAJAKISHORE JENA VS	LAXMI NARAYAN RAYATSINGH VS	// / /0 ()
207	CRLMC/0004317/2023	STATE OF ODISHA TANMAYEE PATRO VS	UDIT RANJAN JENA VS	// ODAGAON /41 /2022 ()
208	CRLMC/0004318/2023	STATE OF ODISHA JIBARDHAN PERA VS	BISWAJIT RANJAN TRIPATHY VS	// BAUNISUNI /29 /2021 ()
209	CRLMC/0004319/2023	STATE OF ODISHA SIBARAM PADHY@PADHI VS	KEDAR CHANDRA BEHERA VS	// ASKA /287 /2018 ()
210	CRLMC/0004320/2023	STATE OF ODISHA SIKENDAR BEHERA VS	PARTHA SARATHI DAS VS	// BOLANI /69 /2022 ()
211	CRLMC/0004321/2023	STATE OF ODISHA BABU NAHAK @ SUNIL NAHAK VS	SIDDHARTH GOUTAM DAS VS	// ASKA /142 /2002 ()
212	CRLMC/0004322/2023	STATE OF ODISHA SUBHAM MOHANTY VS	BALAKRUSHNA RAY VS	// / /0 ()
213	CRLMC/0004323/2023	STATE OF ODISHA MANORANJAN SINGH DEO VS	TRILOCHAN NANDA VS	// LOISINGHA(BOLANGIR) /177 /2022 ()
214	CRLMC/0004324/2023	STATE OF ODISHA KASI @ KASINATH BISOI VS	UMA CHARAN MISHRA VS	// BANAPUR P.S. /62 /2007 ()
215	CRLMC/0004325/2023	STATE OF ODISHA SOUMYACHIT MISHRA VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// BHUBANESWAR VIGILANCE /14 /2019 () //

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216	CRLMC/0004326/2023	BIKASH KUMAR PRADHAN VS PUSPALATA DAS	PRASANTA KUMAR SATAPATHY VS	// ()
217	CRLMP/0001857/2023	APARNNA JENA VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// ()
218	CRLMP/0001858/2023	SANAT JENA VS MAUSUMI SI	BIBEKANANDA BHUYAN VS	// ()
219	CRLMP/0001859/2023	AFASN @ AFSANA BIBI VS STATE OF ODISHA	ARIJEET MISHRA VS	RAJKANIKA /300 /2023 ()
220	CRLMP/0001860/2023	MALATI ROUT VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	// ()
221	CRLMP/0001861/2023	SUDHIR BISWAL VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	// ()
222	CRLMP/0001862/2023	TARANI PATRA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	CHAMPUA /109 /2023 ()
223	CRLMP/0001863/2023	BRAJAKISHORE DASH VS STATE OF ODISHA	AMITAV MOHANTY VS	// ()
224	CRLMP/0001864/2023	BISWAMBAR SAHU VS STATE OF ODISHA	RAMESH MAHARANA VS	NADANAKANAN P.S. /100 /2023 ()
225	CRLMP/0001865/2023	DHARANIDHAR TRIPATHY VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// ()
226	CRLMP/0001866/2023	BARSHA RANI JENA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	// ()
227	CRLMP/0001867/2023	BINAPANI BARA	DHIRENDRA KUMAR MOHAPATRA	// ()

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		VS	VS	()
228	CRLMP/0001868/2023	STATE OF ODISHA SHUVAM SATPATHY	SURESH KUMAR PANDA	// /0
		VS	VS	()
229	CRLMP/0001869/2023	STATE OF ODISHA ALOK AGARWALLA	RAMESH AGARWAL	// /0
		VS	VS	()
230	CRLMP/0001870/2023	IIC , ANGUL TOWN POLICE STATION RASMA BARIK	BIJAYA KUMAR RAGADA	// /0
		VS	VS	()
231	CRLMP/0001871/2023	STATE OF ODISHA PURNA CHANDRA SARANGI	JAGAJIBAN PRADHAN	// /0
		VS	VS	()
232	CRLMP/0001872/2023	STATE OF ODISHA UMAKANTA PATI	TUSAR KANTA MAHANTA	// /0
		VS	VS	()
233	CRLMP/0001873/2023	STATE OF ODISHA DR.SUBASH MOHAPATRA	SURYAKANTA DASMOHAPATRA	// /0
		VS	VS	()
234	CRLMP/0001874/2023	STATE OF ODISHA REBATI SAHOO	MANAS CHAND	// /0
		VS	VS	()
235	CRLREV/0000495/2023	STATE OF ODISHA PRITIMAYEE ROUT	ARJEET MISHRA	// /0
		VS	VS	()
236	CRLREV/0000496/2023	STATE OF ODISHA M. DHARMA RAO	ARIJEET MISHRA	// JARADA /32 /2015
		VS	VS	()
237	CRLREV/0000497/2023	STATE OF ODISHA MANOJ KUMAR AGRAWAL	SUSHANTA KUMAR JOSHI	// /0
		VS	VS	()
238	CRLREV/0000498/2023	ANIL KUMAR AGRAWAL CHAMU @ MANOJ @ MOHANTY SINGH SOY	RASHMIKANTA MAHALIK	// KARANJIA /118 /2019
		VS	VS	()

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239	CRLREV/0000499/2023	STATE OF ODISHA DEVENDRA KUMAR VS	RAJENDRA NARAYAN ROUT VS	// BALIAPANDA /72 /2019 ()
240	CRLREV/0000500/2023	STATE OF ODISHA AKHAYA KUMAR BISWAL VS	DEEPAK KUMAR PANI VS	// //0 ()
241	CRP/0000035/2023	STATE OF ODISHA M/S. BLUELINE RESORTS PVT.LTD. VS	AVIJIT PAL VS	// // ()
242	FAO/0000429/2023	M/S. HOTEL SEA POINT PVT.LTD. BANSHI MAJI VS	SATYABAN SAHOO VS	// // ()
243	FAO/0000430/2023	UNION OF INDIA PRAPHUL MALIK VS	SATYABAN SAHOO VS	// // ()
244	FAO/0000431/2023	UNION OF INDIA SAMUDA BIBI VS	SATYABAN SAHOO VS	// // ()
245	FAO/0000432/2023	UNION OF INDIA CHANDRAMA JANI VS	SATYABAN SAHOO VS	// // ()
246	FAO/0000433/2023	UNION OF INDIA RENUKA DAS VS	KAPILA CHARAN NAYAK VS	// // ()
247	FAO/0000434/2023	NARASINGHA AGARWAL SWARNALATA PANDA VS	BINAYA KUMAR MOHANTY VS	// // ()
248	MACA/0000883/2023	G.B. OLAVER COLLEGE, KENDRAPARA MAMATA SINGH VS	BIRANCHI NARAYAN RATH VS	// // ()
249	MACA/0000884/2023	HARENDRA RAI M/S. ORIENTAL INSURANCE COMPANY LTD. VS	ADAM ALI KHAN VS	// // ()
		DIPAMANI HEMBRAM		//

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250	MACA/0000885/2023	SUDAMINI SAHOO VS PRADEEP NAYAK	KAPILA CHARAN NAYAK VS	// 0 //
251	MACA/0000886/2023	GURUBARI MUDULI VS DAMBRU BENIA	DIPTI RANJAN BHOKTA VS	// 0 //
252	MACA/0000887/2023	BIJAY MALLICK @ MALIK VS DIVL. MANAGER, ORIENTAL INSURANCE CO. LTD.	DILLIP KUMAR MOHAPATRA VS	// 0 //
253	MATA/0000313/2023	TUKUNA SETHI VS SUBHALAXMI SETHY	MAHESWAR MOHANTY VS	// 0 //
254	MATA/0000314/2023	POOJA SHARMA VS RAHUL SHARMA	GOUTAM KUMAR ACHARYA VS	// 0 //
255	MATA/0000315/2023	MADHUSMITA SAMANTA VS RAJESH SINGH	AMIT PRASAD BOSE VS	// 0 //
256	MATA/0000316/2023	MADHUSMITA SAMANT VS RAJESH SINGH	AMIT PRASAD BOSE VS	// 0 //
257	RPFAM/0000308/2023	ANKITA PARIDA VS SUBHANKAR BAL	PRADEEP KUMAR KHUNTIA VS	// 0 //
258	RPFAM/0000309/2023	CHAITANYA SINGH VS MUNIA SETHY @ SINGH	JYOTI PATNAIK VS	// 0 //
259	RPFAM/0000310/2023	PRAMOD BEHERA VS KABITARANI BEHERA	PRABHASI NAYAK VS	// 0 //
260	RPFAM/0000311/2023	SK.SAMIULLA VS NUSRAT PARWANA	AJAYA KUMAR PRADHAN VS	// 0 //
261	RPFAM/0000312/2023	PRAVAT KUMAR MOHAPATRA	PARSURAM DAS	//

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		VS	VS	0
262	RSA/0000393/2023	PRADYUT PRIYADARSHAN MOHAPATRA BUI SAHU	KIRTAM BADHEI	//
		VS	VS	0
263	RVWPET/0000365/2023	SITA SAHU KRUPASINDHU MUDULI	SATYANARAYAN MOHAPATRA	//
		VS	VS	0
264	RVWPET/0000366/2023	STATE OF ODISHA GUDA NANDAN DORA	SIDHARTH PRASAD DAS	//
		VS	VS	0
265	TRP(C)/0000304/2023	STATE OF ODISHA TAPASWINI NAYAK	ANJAN KUMAR JENA	//
		VS	VS	0
266	TRP(C)/0000305/2023	TARAKANTA NAYAK SUBHAM NAIK	B.SAHOO	//
		VS	VS	0
267	TRP(C)/0000306/2023	SPANDITARANI PATEL SANGITA NAYAK	HEMANTA KUMAR RATSINGH	//
		VS	VS	0
268	TRP(C)/0000307/2023	RANJEET PANDEY JASMITA KUMARI MOHANTA	PABITRA KUMAR NAYAK	//
		VS	VS	0
269	TRP(C)/0000308/2023	KALYAN KUMAR ROUT RAJANI PRADHAN	SANTOSH KUMAR SAMANTARAY	//
		VS	VS	0
270	TRP(C)/0000309/2023	PRAKASH KUMAR PRADHAN MINARANI SAHOO	BASUDEV BARIK	//
		VS	VS	0
271	WA/0002391/2023	NIROD KUMAR SAHOO STATE OF ODISHA	BIBHU PRASAD TRIPATHY, A.G.A.	//
		VS	VS	0
272	WA/0002392/2023	SANKAR PADHY STATE OF ODISHA	MANOJA KUMAR KHUNTIA, A.G.A.	//
		VS	VS	0



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273	WA/0002393/2023	DEBENDRA KUMAR MALLIK UTKAL UNIVERSITY VS	DAYANANDA MOHAPATRA VS	// // 0
274	WA/0002394/2023	NARAYAN CHANDRA DAS UTKAL UNIVERSITY VS	DAYANANDA MOHAPATRA VS	// // 0
275	WA/0002395/2023	NRUSINGHA CHARAN BEHERA STATE OF ODISHA VS	SAROJA KANTA SAMAL, A.G.A. VS	// // 0
276	WA/0002396/2023	MANMOHAN MALLA ODISHA KHADI AND VILLAGE INDUSTRIES BOARD VS	SHASHI BHUSAN JENA VS	// // 0
277	WA/0002397/2023	BHIMSEN SAHOO MADHUSUDAN SETHI VS	UMAKANTA SAHOO VS	// // 0
278	WP(C)/0030757/2023	STATE OF ODISHA NARAYAN BARIK VS	SARADA PRASAD DASH VS	// // 0
279	WP(C)/0030758/2023	STATE OF ODISHA DILLIP KUMAR PATRA VS	SARADA PRASAD DASH VS	// // 0
280	WP(C)/0030759/2023	STATE OF ODISHA SANJAYA KESHARI MOHAPATRA VS	NIRANJAN PANDA VS	// // 0
281	WP(C)/0030760/2023	STATE OF ODISHA PRADIP KUMAR CHAKRA VS	BHABANI SANKAR TRIPATHY (1) VS	// // 0
282	WP(C)/0030761/2023	STATE OF ODISHA DR. PALLABI THAKUR VS	BHABANI SANKAR TRIPATHY (1) VS	// // 0
283	WP(C)/0030762/2023	STATE OF ODISHA LINGARAJ MEDICINE STORE, PURI VS	GYANALOKA MOHANTY VS	// // 0
		STATE OF ODISHA		//

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284	WP(C)/0030763/2023	ABHAYA BEHERA VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// 0 //
285	WP(C)/0030764/2023	SACHIN PATTANAYAK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
286	WP(C)/0030765/2023	JYOTIRANJAN JENA VS GOVT. OF ODISHA	SATYABRATA MOHANTY VS	// 0 //
287	WP(C)/0030766/2023	LT COL SUSHEEL KUMAR MAHAPATRO VS UNION OF INDIA	 VS	// 0 //
288	WP(C)/0030767/2023	DURYODHANA MOHANTY VS STATE OF ODISHA	TATHAGATA SAHOO VS	// 0 //
289	WP(C)/0030768/2023	PRADEEP KUMAR MALIK VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //
290	WP(C)/0030769/2023	RABI BEHERA VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	// 0 //
291	WP(C)/0030770/2023	SUBHRA PATTNAYAK VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	// 0 //
292	WP(C)/0030771/2023	BABULI KUMAR NAYAK VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
293	WP(C)/0030772/2023	PRASANTA KUMAR BEJ VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
294	WP(C)/0030773/2023	CHANDRASEKHAR PANDA VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
295	WP(C)/0030774/2023	KUMAR PINGUA	SUDHIR KUMAR MALLICK	//

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		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0030775/2023	AMBRITA ROUT	SUDHIR KUMAR MALLICK	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0030776/2023	NIHAR RANJAN DAS	SUDHIR KUMAR MALLICK	//
		VS	VS	0
		THE STATE OF ODISHA		//
298	WP(C)/0030777/2023	MANOJ KUMAR BAL	SUDHIR KUMAR MALLICK	//
		VS	VS	0
		THE STATE OF ODISHA		//
299	WP(C)/0030778/2023	HITENDRA NAG	MANAS RANJAN DHAL	//
		VS	VS	0
		TAHASILDAR, ROURKELA		//
300	WP(C)/0030779/2023	SRINIBAS BEHERA	MANAS RANJAN DHAL	//
		VS	VS	0
		COLLECTOR CUTTACK		//
301	WP(C)/0030780/2023	DIBYADARSHAN TRIPATHY	AMLANJYOTI ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0030781/2023	KHULANA SUNDARI DEI	SATYABRATA RATH	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0030782/2023	SUNANDA PATRA	ACHYUTANANDA PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0030783/2023	MANOJA RAUTARAY	PAMI RATH	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0030784/2023	BASUDEB KUNDU	TUSHAR KANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0030785/2023	BIJAYA KUMAR SAHOO	ACHYUTANANDA PATTANAİK	//
		VS	VS	0

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307	WP(C)/0030786/2023	STATE OF ODISHA BABULA BARIK VS	ACHYUTANANDA PATTANAİK VS	// // 0
308	WP(C)/0030787/2023	STATE OF ODISHA DEBIDUTTA MOHANTY VS	PAMI RATH VS	// // 0
309	WP(C)/0030788/2023	STATE OF ODISHA KISHOR KUMAR NAYAK VS	MANASH RANJAN NAYAK VS	// // 0
310	WP(C)/0030789/2023	STATE OF ODISHA BASANTILATA JENA VS	TUSHAR KANTA NAYAK VS	// // 0
311	WP(C)/0030790/2023	STATE OF ODISHA SURENDRA KUJUR VS	BYOMOKESH SAHOO VS	// // 0
312	WP(C)/0030791/2023	STATE OF ODISHA DEEPAK KUMAR PATEL VS	BYOMOKESH SAHOO VS	// // 0
313	WP(C)/0030792/2023	STATE OF ODISHA PURNABASI BEHERA VS	ASHOK KUMAR DAS VS	// // 0
314	WP(C)/0030793/2023	STATE OF ODISHA SANAK KUMAR GANİK VS	BYOMOKESH SAHOO VS	// // 0
315	WP(C)/0030794/2023	STATE OF ODISHA LINGARAJ SAHOO VS	SOUMYA MISHRA VS	// // 0
316	WP(C)/0030795/2023	STATE OF ODISHA SABITA @ SABITA KUMARI PANDA VS	ASHOK KUMAR DAS VS	// // 0
317	WP(C)/0030796/2023	STATE OF ODISHA PRAJNA PRANAB ACHARYA VS UNION BANK OF INDIA	BINAYA KUMAR MOHANTY VS	// // 0 //

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318	WP(C)/0030797/2023	BANSIDHAR RAUTA VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// 0 //
319	WP(C)/0030798/2023	MANORANJAN BISWAL VS STATE OF ODISHA	PRAFULLA KUMAR MAHAPATRA VS	// 0 //
320	WP(C)/0030799/2023	MADHUSUDAN MAHAPATRA VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// 0 //
321	WP(C)/0030800/2023	SUBHADRA SETHI VS STATE OF ODISHA	PRAFULLA KUMAR MAHAPATRA VS	// 0 //
322	WP(C)/0030801/2023	MADHUSUDAN MAHAPATRA VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// 0 //
323	WP(C)/0030802/2023	SUBHADRA BHUYAN VS STATE OF ODISHA	PRAFULLA KUMAR MAHAPATRA VS	// 0 //
324	WP(C)/0030803/2023	RAMESH CHANDRA GOUDA VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// 0 //
325	WP(C)/0030804/2023	ANUVA CHOUDHURY @ MISHRA VS BISWAJIT MISHRA	TUSAR KUMAR MISHRA VS	// 0 //
326	WP(C)/0030805/2023	BHIMSEN KARAN VS KHURDA CENTRAL COOPERATIVE BANK LTD. KHURDA	RABI NARAYAN BEHERA VS	// 0 //
327	WP(C)/0030806/2023	HARAPRASAD MOHAPATRA VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
328	WP(C)/0030807/2023	NIRUPAMA SAHOO VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
329	WP(C)/0030808/2023	RABINDRA DAS	DEVI PRASAD DASH	//

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		VS	VS	0
		THE COLLECTOR, BALASORE		//
330	WP(C)/0030809/2023	RAMA KHILLA	KUNAL KUMAR SWAIN	//
		VS	VS	0
		ODISHA STAFF SELECTION COMMISSION		//
331	WP(C)/0030810/2023	GANGEYA SUPPLY AGENCY, BBSR	BANSHIDHAR BAUG	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0030811/2023	PRABIR KUMAR RATH	ASUTOSH SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0030812/2023	LAXMI KHITI	MAHESWAR MOHANTY	//
		VS	VS	0
		COLLECTOR, MALKANGIRI		//
334	WP(C)/0030813/2023	RABINDRA KUMAR BISWAL	BIGYAN KUMAR SHARMA	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0030814/2023	SUBASH CHANDRA RAYAGURU	NIHAL RATH	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0030815/2023	SWAPNAMAYEE SWAIN	SOUMENDRA PATTANAIAK	//
		VS	VS	0
		STATE TRANSPORT AUTHORITY, CUTTACK		//
337	WP(C)/0030816/2023	VILLAGERS OF MANAPUR	AMITAV TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0030817/2023	PRATAP CHANDRA DAS	BIDYADHAR MANSING	//
		VS	VS	0
		COMMISSIONER-CUM-SECY., PR AND DW DEPT., BBSR		//
339	WP(C)/0030818/2023	LALIT MOHAN PRADHAN	NIHAL RATH	//
		VS	VS	0
		PRINCIPAL SECY., TO GOVT., PR. AND DW DEPT., BBSR		//
340	WP(C)/0030819/2023	KRUSHNA CHANDRA MALLICK	SWAPNIL ROY	//
		VS	VS	0

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341	WP(C)/0030820/2023	STATE OF ODISHA PANKAJ SHARMA VS	NIHAL RATH VS	// // ()
342	WP(C)/0030821/2023	STATE OF ODISHA NAMITA RATH VS	SOMADARSAN MOHANTY VS	// // ()
343	WP(C)/0030822/2023	STATE OF ODISHA SUMIT RANJAN SAHOO VS	NIHAL RATH VS	// // ()
344	WP(C)/0030823/2023	STATE OF ODISHA SIMANCHALA NAYAK VS	SOMADARSAN MOHANTY VS	// // ()
345	WP(C)/0030824/2023	STATE OF ODISHA RABINDRANATH BEHERA VS	NIHAL RATH VS	// // ()
346	WP(C)/0030825/2023	PRINCIPAL SECY. TO GOVT., WATER RESOURCES DEPT., BBSR ANUSAYA PADHAN VS	BIKRAM PRATAP DAS VS	// // ()
347	WP(C)/0030826/2023	STATE OF ODISHA PUSPA TRIPATHY @ PUSPARANI MISHRA VS	PRAVASH CHANDRA MAHAPATRA VS	// // ()
348	WP(C)/0030827/2023	STATE OF ODISHA JAGADISH PRASAD SAHU VS	AMITAV TRIPATHY VS	// // ()
349	WP(C)/0030828/2023	STATE OF ODISHA BIBHISAN BHOI VS	PRAVASH CHANDRA MAHAPATRA VS	// // ()
350	WP(C)/0030829/2023	STATE OF ODISHA PRAKASH DHALI VS	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// // ()
351	WP(C)/0030830/2023	STATE OF ODISHA KARMU BISWAL VS STATE OF ODISHA	BIJAYA KUMAR ROUSTRAY VS	// // () //

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352	WP(C)/0030831/2023	SOMANATH PATEL VS STATE OF ODISHA	SHANTI PRAKASH MOHANTY VS	// 0 //
353	WP(C)/0030832/2023	DURYODHAN MAHANTA VS STATE OF ODISHA	AJAYA KUMAR JENA VS	// 0 //
354	WP(C)/0030833/2023	KAMAL LOCHAN TALAB VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
355	WP(C)/0030834/2023	SABITA NAYAK VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
356	WP(C)/0030835/2023	SAMSUDIN KHAN VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
357	WP(C)/0030836/2023	BHAGIRATHI MOHAPATRA VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
358	WP(C)/0030837/2023	SUJATA LENKA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
359	WP(C)/0030838/2023	ABHIMANYU JENA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //
360	WP(C)/0030839/2023	M/S PARADEEP PHOSPHATES LTD., PARADEEP VS THE PARADEEP MUNICIPALITY, JAGATSINGHPUR	RUPESH KUMAR KANUNGO VS	// 0 //
361	WP(C)/0030840/2023	RAMESH CHANDRA PRADHAN VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //
362	WP(C)/0030841/2023	SANKAR SHANA SUBUDHI VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //
363	WP(C)/0030842/2023	PRASANTA KUMAR SAHU	BIJAY KUMAR BEHERA	//



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		VS	VS	0
364	WP(C)/0030843/2023	STATE OF ODISHA TAHASILDAR, RAMPUR	ARJUNA CHARANA BEHERA	//
		VS	VS	0
365	WP(C)/0030844/2023	STATE OF ODISHA KRUTIBAS SAHU	BIJAY KUMAR BEHERA	//
		VS	VS	0
366	WP(C)/0030845/2023	STATE OF ODISHA RANJAN SAHOO	NIRMAL RANJAN ROUSTRAY	//
		VS	VS	0
367	WP(C)/0030846/2023	PROVIDENT FUND ORGANIZATION, BBSR RESTAURANT BASERA, BHADRAK	SAIBRATA RATH	//
		VS	VS	0
368	WP(C)/0030847/2023	STATE OF ODISHA RABINDRA SWAIN	SUKANTA KUMAR DALAI	//
		VS	VS	0
369	WP(C)/0030848/2023	STATE OF ODISHA SHEIK IMDAD ALI	MANAS RANJAN KHATUA	//
		VS	VS	0
370	WP(C)/0030849/2023	STATE OF ODISHA TAPASWINEE SWAIN	SUKANTA KUMAR DALAI	//
		VS	VS	0
371	WP(C)/0030850/2023	STATE OF ODISHA SARITA DEVI	AMBIKA PRASAD RAY	//
		VS	VS	0
372	WP(C)/0030851/2023	DISTRICT SUB REGISTRAR, PURI SK. QUAMRUDDIN	PRAFULLA CHANDRA ACHARYA	//
		VS	VS	0
373	WP(C)/0030852/2023	STATE OF ODISHA ASHOK KUMAR PANDA	ANIL KUMAR DAS	//
		VS	VS	0
374	WP(C)/0030853/2023	STATE OF ODISHA KEDAR SAHU	JAYANTA KUMAR MAJHI	//
		VS	VS	0

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375	WP(C)/0030854/2023	STATE OF ODISHA MATHURI SWAIN VS	PRAFULLA CHANDRA ACHARYA VS	// // ()
376	WP(C)/0030855/2023	STATE OF ODISHA M/S. ANUPAM PRINTERS, BBSR VS	HEMANT KUMAR MUND VS	// // ()
377	WP(C)/0030856/2023	STATE OF ODISHA ARIJEET PATTANAİK VS	PITAMBAR ACHARYA VS	// // ()
378	WP(C)/0030857/2023	STATE OF ODISHA DR. ASHOK KUMAR PRAHARAJ VS	TRILOCHAN DASH VS	// // ()
379	WP(C)/0030858/2023	UNION OF INDIA GHASIRAM RANA VS	ANIL KUMAR DAS VS	// // ()
380	WP(C)/0030859/2023	STATE OF ODISHA NIRAKAR PUHAN VS	PRASANTA KUMAR MOHANTY (2) VS	// // ()
381	WP(C)/0030860/2023	STATE OF ODISHA GRAMYAPRAVA COLLEGE OF NURSING, PURI VS	AKSHAYA KUMAR PANDEY VS	// // ()
382	WP(C)/0030861/2023	STATE OF ODISHA PANCHANAN SAMAL VS	ANIL KUMAR DAS VS	// // ()
383	WP(C)/0030862/2023	STATE OF ODISHA JYOTI PRAKASH MOHANTY VS	PURNA CHANDRA MOHARANA VS	// // ()
384	WP(C)/0030863/2023	THE COMMISSIONER OF CT AND GST, ODISHA TAPAN MEHER VS	ANIL KUMAR DAS VS	// // ()
385	WP(C)/0030864/2023	STATE OF ODISHA GITANJALI COLLEGE OF NURSING, KHURDA VS	AKSHAYA KUMAR PANDEY VS	// // ()
		STATE OF ODISHA		//

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386	WP(C)/0030865/2023	GURUDEV PARDIA VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
387	WP(C)/0030866/2023	KUNI MALIK VS STATE OF ODISHA	SATRUGHNA DASH (A) VS	// 0 //
388	WP(C)/0030867/2023	GANADIPA PODH VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
389	WP(C)/0030868/2023	GANGADHAR CHHATAR VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
390	WP(C)/0030869/2023	KAMBU CHARAN BAG VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
391	WP(C)/0030870/2023	KABITA MANJARI MOHANTA VS STATE OF ODISHA	BANABIHARI RAY VS	// 0 //
392	WP(C)/0030871/2023	DHANANJAY TRIPATHY VS STATE OF ODISHA	BANABIHARI RAY VS	// 0 //
393	WP(C)/0030872/2023	KHETRABASI GHADAI VS STATE OF ODISHA	BANABIHARI RAY VS	// 0 //
394	WP(C)/0030873/2023	DURGA PRASAD JHANKAR VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	// 0 //
395	WP(C)/0030874/2023	JYOTI PRAKASH PATRA VS STATE OF ODISHA	JYOTIRMOY MOHAPATRA VS	// 0 //
396	WP(C)/0030875/2023	BASANTI ORAM VS UNION OF INDIA	SANDEEP RAJ PANDA VS	// 0 //
397	WP(C)/0030876/2023	SK. ABU SUFFIYAN	SATYABRATA MOHANTY	//

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		VS	VS	0
398	WP(C)/0030877/2023	GOVT. OF ODISHA RAMA CHANDRA BEHERA	HIMANSU BHUSAN SUTAR	//
		VS	VS	0
399	WP(C)/0030878/2023	STATE OF ODISHA DEBRAJ PRASAD	SANJIBANI MISHRA	//
		VS	VS	0
400	WP(C)/0030879/2023	STATE OF ODISHA SASHIBHUSAN RATH	SATYANARAYAN MISHRA	//
		VS	VS	0
401	WP(C)/0030880/2023	STATE OF ODISHA SUSAMA BEHERA	PRATIK DASH	//
		VS	VS	0
402	WP(C)/0030881/2023	STATE OF ODISHA DUSMANTA PATRA	KANANBALA ROY CHOUDHURY	//
		VS	VS	0
403	WP(C)/0030882/2023	THE COMMNR. CT AND GST, CTC RAMESH BHUE	PRANAB KUMAR PASAYAT	//
		VS	VS	0
404	WP(C)/0030883/2023	STATE OF ODISHA DUSMANTA PATRA	KANANBALA ROY CHOUDHURY	//
		VS	VS	0
405	WP(C)/0030884/2023	THE COMMNR., CT AND GST, ODISHA AMIT BARAN DAS	KANANBALA ROY CHOUDHURY	//
		VS	VS	0
406	WP(C)/0030885/2023	THE COMMNR. CT AND GST., CUTTACK M/S. KALPANA BHARAT GAS GRAMIN VITARAK, JAGATSINGHPUR		//
		VS	VS	0
407	WP(C)/0030886/2023	M/S. BHARAT PETROLEUM CORPORATION LTD. BBSR JAGABANDHU NAYAK	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
408	WP(C)/0030887/2023	STATE OF ODISHA GAGAN CHANDRA MALLIK	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0

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409	WP(C)/0030888/2023	STATE OF ODISHA SEBATI MANTRI VS COMMN. CMC, CUTTACK	SUJATA JENA VS	// // ()
410	WP(C)/0030889/2023	LALANI NAIK VS STATE OF ODISHA	AMARESH CHANDRA SAMAL VS	// // ()
411	WP(C)/0030890/2023	FEROJ KHAN VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// // ()
412	WP(C)/0030891/2023	NETROTSAB PADHI VS ADDL. TRANSPORT COMMN. (ENF), STA, CUTTACK	ASHOK KUMAR ROUT VS	// // ()
413	WP(C)/0030892/2023	MADHUSUDAN BARIHA @ MADHU BARIHA VS STATE OF ODISHA	AMARESH CHANDRA SAMAL VS	// // ()
414	WP(C)/0030893/2023	NETROTSAB PADHI VS ADDL. TRANSPORT COMMN. (ENF), STA, CUTTACK	ASHOK KUMAR ROUT VS	// // ()
415	WP(C)/0030894/2023	JATINDRA NARAYAN MISHRA VS R.T.O., KEONJHAR	BRAJA MOHAN SARANGI VS	// // ()
416	WP(C)/0030895/2023	NETROTSAB PADHI VS ADDL. TRANSPORT COMMN. (ENF), STA, CUTTACK	ASHOK KUMAR ROUT VS	// // ()
417	WP(C)/0030896/2023	MAHAMAYA PHARMACY COLLEGE, NUAPADA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// // ()
418	WP(C)/0030897/2023	NETROTSAB PADHI VS ADDL. TRANSPORT COMMN. (ENF), STA, CUTTACK	ASHOK KUMAR ROUT VS	// // ()
419	WP(C)/0030898/2023	DILIP KUMAR BAL VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// // ()

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420	WP(C)/0030899/2023	DEBASMITA BARIK VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
421	WP(C)/0030900/2023	TIKINA NAYAK VS STATE OF ODISHA	SOUBHAGYA CHANDRA DEV DASH VS	// 0 //
422	WP(C)/0030901/2023	SURENDRA PATRA VS R.T.O., BBSR I	BRAJA MOHAN SARANGI VS	// 0 //
423	WP(C)/0030902/2023	NETROTSAB PADHI VS ADDL. TRANSPORT COMMNR. (ENF), STA, CUTTACK	ASHOK KUMAR ROUT VS	// 0 //
424	WP(C)/0030903/2023	DIBYA COLLEGE OF NURSING, SUNDARGARH VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
425	WP(C)/0030904/2023	NETROTSAB PADHI VS ADDL. TRANSPORT COMMNR. (ENF), STA, CUTTACK	ASHOK KUMAR ROUT VS	// 0 //
426	WP(C)/0030905/2023	YASHODA BEHERA VS CHAIRMAN, STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
427	WP(C)/0030906/2023	NETROTSAB PADHI VS ADDL. TRANSPORT COMMNR. (ENF), STA, CUTTACK	ASHOK KUMAR ROUT VS	// 0 //
428	WP(C)/0030907/2023	GITANJALI COLLEGE OF NURSING, KHURDA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
429	WP(C)/0030908/2023	RANJITA BEHERA VS R.T.O., BOUDH	BRAJA MOHAN SARANGI VS	// 0 //
430	WP(C)/0030909/2023	NETROTSAB PADHI VS ADDL. TRANSPORT COMMNR. (ENF), STA, CUTTACK	ASHOK KUMAR ROUT VS	// 0 //
431	WP(C)/0030910/2023	RANJITA BEHERA	BRAJA MOHAN SARANGI	//

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		VS	VS	0
432	WP(C)/0030911/2023	R.T.O., RAYAGADA ODISHA SCHOOL EDUCATION PROGRAMME AUTHORITY, BBSR	PRITVIRAJ SANKAR DAS	//
		VS	VS	0
433	WP(C)/0030912/2023	M/S. REGENCY PARTNERSHIP FIRM, BBSR NUPUR DAS	SUSANTA SEKHAR MOHAPATRA	//
		VS	VS	0
434	WP(C)/0030913/2023	STATE OF ODISHA PRAKASH CHANDRA RATH	PRASANTA KUMAR MISHRA	//
		VS	VS	0
435	WP(C)/0030914/2023	STATE OF ODISHA KHULANA SUNDARI SAHOO	PRAVAT KUMAR LENKA	//
		VS	VS	0
436	WP(C)/0030915/2023	STATE OF ODISHA DURYODHAN SAHOO	PRASANTA KUMAR MISHRA	//
		VS	VS	0
437	WP(C)/0030916/2023	STATE OF ODISHA APURBA SAHA	SANJIBANI MISHRA	//
		VS	VS	0
438	WP(C)/0030917/2023	STATE OF ODISHA BHASKAR SAHOO	BRAHMANANDA TRIPATHY	//
		VS	VS	0
439	WP(C)/0030918/2023	THE COLLECTOR, KHURDA NRUSINGH CHARAN MOHANTY	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
440	WP(C)/0030919/2023	STATE OF ODISHA PARIKSHITA JHANKAR	PRASANTA KUMAR MISHRA	//
		VS	VS	0
441	WP(C)/0030920/2023	STATE OF ODISHA TARANI MISHRA	SUBHRANSU KUMAR SUBUDHI	//
		VS	VS	0
		MONALI TRIPATHY		//
442	WP(C)/0030921/2023	SUVENDU PANI	AGASTI KANUNGO	//
		VS	VS	0

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443	WP(C)/0030922/2023	STATE OF ODISHA SUSHANTA KUMAR DAS VS	RUDRA PRASAD KAR VS	// // ()
444	WP(C)/0030923/2023	CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, DEPT. OF REVENUE, NEW DELHI BHUPATI BEHERA VS	GANESH PRASAD SAMAL VS	// // ()
445	WP(C)/0030924/2023	STATE OF ODISHA SANJUKTA KUMARI JENA VS	DILIP KUMAR PATNAIK VS	// // ()
446	WP(C)/0030925/2023	STATE OF ODISHA PURNA CHANDRA BEHERA VS	DEBA RANJAN MOHAPATRA VS	// // ()
447	WP(C)/0030926/2023	STATE OF ODISHA ROHIT PRADHAN VS	BIREN SANKAR TRIPATHY VS	// // ()
448	WP(C)/0030927/2023	STATE OF ODISHA SOUMYA RANJAN PANDA VS	KHIROD CHANDRA MAJHI VS	// // ()
449	WP(C)/0030928/2023	R.T.O. CUTTACK DUSMANTA KUMAR GIRI VS	KHIROD CHANDRA MAJHI VS	// // ()
450	WP(C)/0030929/2023	R.T.O. KEONJHAR KALACHAND PATNAIK VS	RUDRA PRASAD KAR VS	// // ()
451	WP(C)/0030930/2023	CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, DEPT. OF REVENUE, NEW DELHI SUDAM BEHERA VS	GANESH PRASAD SAMAL VS	// // ()
452	WP(C)/0030931/2023	STATE PRADIP KUMAR MOHAPATRA VS	CHANDAN MISHRA VS	// // ()
453	WP(C)/0030932/2023	STATE NIMAI CHARAN MAJHI VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// // () //



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454	WP(C)/0030933/2023	PRASANNA KUMAR MAHALA VS ODISHA POWER TRANSMISSION CORP. LTD., BBSR	SAROJ KUMAR PADHI VS	// 0 //
455	WP(C)/0030934/2023	MURALIDHAR BEHERA VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
456	WP(C)/0030935/2023	MINATI MOHANTY VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
457	WP(C)/0030936/2023	SHYAM SUNDAR MOHANTY VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
458	WP(C)/0030937/2023	PREMASILA DEHURY VS ACCOUNTANT GENERAL, ( A AND E), BBSR	MANOJ KUMAR BALASAMANTA VS	// 0 //
459	WP(C)/0030938/2023	MANISHANKAR MINERALS PVT. LTD., KEONJHAR VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
460	WP(C)/0030939/2023	M/S. S D AGENCY, BBSR VS JOINT COMMISSIONER OF STATE TAX (APPEAL), BBSR	ITISHREE TRIPATHY VS	// 0 //
461	WP(C)/0030940/2023	RAJESH KUMAR AGARWAL VS A.O. CUM CHIEF MANAGER, UNION BANK OF INDIA, ROURKELA	SOUMYA RANJAN MOHANTY VS	// 0 //
462	WP(C)/0030941/2023	NIRMAL CHANDRA PATTANAIK VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
463	WP(C)/0030942/2023	DR. ARABINDA PRADHAN VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// 0 //
464	WP(C)/0030943/2023	INDRADITYA TRIPATHY VS ADITYA NARAYAN TRIPATHY	AMIT PRASAD BOSE VS	// 0 //
465	WP(C)/0030944/2023	MAKAR CHARAN SAHANI	MANOJ KUMAR MOHANTY	//

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		VS	VS	0
		THE STATE OF ODISHA		//
466	WP(C)/0030945/2023	NILU AGRAWAL @ DAYA RAM AGRAWAL	SATYA NARAYAN MISHRA 4	//
		VS	VS	0
		STATE OF ODISHA		//
467	WP(C)/0030946/2023	PADMA SAHU	SURYAKANTA DASH	//
		VS	VS	0
		MEMBER BOARD OF REVENUE, CUTTACK		//
468	WP(C)/0030947/2023	AMLAN APARAJAYA DAS	SHARADA PATTANAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
469	WP(C)/0030948/2023	BISWARANJAN MOHAPATRA	PRADIPTA KISHORE BHUYAN	//
		VS	VS	0
		STATE OF ODISHA		//
470	WP(C)/0030949/2023	BIJAY KUMAR BEHERA	SUDHIR KUMAR MALLICK	//
		VS	VS	0
		STATE OF ODISHA		//
471	WP(C)/0030950/2023	PADMA SAHU	SURYAKANTA DASH	//
		VS	VS	0
		MEMBER, BOARD OF REVENUE, CUTTACK		//
472	WP(C)/0030951/2023	RAMESH KUMAR SAHOO	SAROJ MOHARANA	//
		VS	VS	0
		DEBTS RECOVERY TRIBUNAL, CUTTACK		//
473	WP(C)/0030952/2023	DR. ARUN KUMAR RATH	SATYABRATA MOHANTY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
474	WP(C)/0030953/2023	GUNDICHA SURUJAL	JYOTI RANJAN DEO	//
		VS	VS	0
		STATE OF ODISHA		//
475	WP(C)/0030954/2023	BENUDHAR RAY	MANAS CHAND	//
		VS	VS	0
		STATE OF ODISHA		//
476	WP(C)/0030955/2023	SAMBIT MOHAPATRA	LAXMAN PRADHAN	//
		VS	VS	0

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477	WP(C)/0030956/2023	STATE OF ODISHA NURUL HAQUE VS	AMIYA KUMAR MOHANTY A VS	// // ()
478	WP(C)/0030957/2023	STATE OF ODISHA GEORGE BAKTHAN VS	MANAS RANJAN DHAL VS	// // ()
479	WP(C)/0030958/2023	STATE OF ODISHA PRANGYASHREE MOHAPATRA VS	UMAKANT SAHOO VS	// // ()
480	WP(C)/0030959/2023	STATE OF ODISHA M/S. SREE JAGANNATH TRADERS AND ENGINEERS, VS	SUBHAM MOHANTY VS	// // ()
481	WP(C)/0030960/2023	THE COMMNR. OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, CUTTACK JUGESWAR PRADHAN VS	TAPAN KUMAR MANDAL VS	// // ()
482	WP(C)/0030961/2023	STATE OF ODISHA DRUPATI KACHHARIA VS	SIBA PRASAD PATRA VS	// // ()
483	WP(C)/0030962/2023	MAHANADI COALFIELDS LTD., SAMBALPUR M/S. UTKAL STEEL AND CO, KHORDA VS	ANANTA NARAYAN PATTANAYAK VS	// // ()
484	WP(C)/0030963/2023	COMMISSIONER, CT AND GST, ODISHA SAMEER BEHERA VS	DEVI PRASAD DASH VS	// // ()
485	WP(C)/0030964/2023	STATE OF ODISHA REBATI MISHRA VS	BRAJA KISHORE SAHOO VS	// // ()
486	ABLAPL/0010302/2023	STATE OF ODISHA SK. GOLAM GOUS VS	SAROJ RANJAN SUBUDHI VS	// // ()
487	ABLAPL/0010303/2023	STATE OF ODISHA ANANTA BEHERA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	ABLAPL/0010304/2023	N. HINA REDDY VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	ASKA /193 /2017 () //
489	ABLAPL/0010305/2023	PRAFULLA BEHERA @ PRAFULLA CH BEHERA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	KANTABANIA PS /138 /2023 () //
490	ABLAPL/0010306/2023	SURENDRA MAHARANA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	CHATRAPUR /564 /2023 () //
491	ABLAPL/0010307/2023	MUKUNDA SAHANI VS STATE OF ODISHA	KSHIROD KUMAR PAHIL VS	MANGALPUR /219 /2023 () //
492	ABLAPL/0010308/2023	KHIROD KUMAR ROUT VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	BHANDARIPOKHARI /230 /2023 () //
493	ABLAPL/0010309/2023	JAGANNATH HARIJAN @ JAGANNATH MIRGAN VS STATE OF ODISHA	UMAKANTA BARIK VS	PAPADAHANDI /153 /2023 () //
494	ABLAPL/0010310/2023	SIMANCHAL CHOUDHURY VS STATE OF ODISHA	LAMBODOR ACHARI VS	/ /0 () //
495	ABLAPL/0010311/2023	LIPAN KUMAR DAS @ LIPAN DAS VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	MAHANGA /42 /2014 () //
496	ABLAPL/0010312/2023	SUDHIR KHATUA VS STATE OF ODISHA	SATYABRATA PANDA VS	BOUDH /146 /2023 () //
497	ABLAPL/0010313/2023	PANKAJ SAHU VS STATE OF ODISHA	UMA SHANKAR PATEL VS	TAISARA /123 /2023 () //
498	ABLAPL/0010314/2023	DURANTA SABAR VS STATE OF ODISHA	GOURA HARIJAN VS	SINDHIKELA PS /135 /2023 () //
499	ABLAPL/0010315/2023	BIKASH KUMAR NAYAK	SANJIT MISHRA	PATKURA /316 /2023

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		VS	VS	()
500	ABLAPL/0010316/2023	STATE OF ODISHA MUKTAR ALI KHAN	ARJEET MISHRA	// JAJPUR ROAD /255 /2023
		VS	VS	()
501	ABLAPL/0010317/2023	STATE OF ODISHA BABAJI CHOUDHURY	BIDHU BHUSANA MOHAPATRA	// MARSHAGHAI /463 /2023
		VS	VS	()
502	ABLAPL/0010318/2023	STATE OF ODISHA RAMESH HIAL	RAMDAS ACHARY	// GUNUPUR /114 /2023
		VS	VS	S.D.J.M. CIVIL JUDGE (JD),GUNUPUR(Rayagada )
503	ABLAPL/0010319/2023	STATE OF ODISHA SADI PURUSOTTAM @ S. PURUSOTTAM REDDY	SANTOSH KUMAR MAHANTY	GR/0000314/2023 CHAMAKHANDI /107 /2012
		VS	VS	()
504	ABLAPL/0010320/2023	STATE OF ODISHA SIPUNI NAIK @ SIPU	BIJAYA KUMAR SAHOO	// ODAGAON /176 /2023
		VS	VS	()
505	ABLAPL/0010321/2023	STATE OF ODISHA ASHWAS PANI @ ASHWAS KUMAR RANI	SOUBHAGYA KUMAR DASH	// SERANGO /66 /2022
		VS	VS	()
506	ABLAPL/0010322/2023	STATE OF ODISHA NAGENDRA PRASAD BISWAL	LALIT KUMAR MAHARANA	// BALASORE VIGILANCE /27 /2019
		VS	VS	()
507	ABLAPL/0010323/2023	STATE OF ODISHA(VIG.) K.AMIT PATRO @ K.AJIT PATRO	RAMESH CHANDRA PRADHAN	// BAIDYANATHPUR /378 /2023
		VS	VS	()
508	ABLAPL/0010324/2023	STATE OF ODISHA SUNIL KUMAR NAYAK	GOREKHANATH DAS	// KHANDAGIRI P.S. /217 /2023
		VS	VS	()
509	ABLAPL/0010325/2023	STATE OF ODISHA RAMESH NAIK @ RAMESH CHANDRA NAIK	PANCHANAN PANIGRAHI	// KANTABANIA PS /88 /2023
		VS	VS	()
510	ABLAPL/0010326/2023	STATE OF ODISHA AJAY @ PRAKASH KUMAR SAHOO	BALAKRUSHNA RAY	// PURI SADAR /384 /2021
		VS	VS	()

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511	ABLAPL/0010327/2023	STATE OF ODISHA KUNTI HARIJAN VS	PREMRAJ GOUDA VS	// UMERKOTE /233 /2023 ()
512	ABLAPL/0010328/2023	STATE OF ODISHA NARAYAN CHANDRA SWAIN VS	ANJAN KUMAR BISWAL VS	// DHAMNAGAR /53 /2019 ()
513	ABLAPL/0010329/2023	STATE OF ODISHA GOBINDA CH. NAYAK VS	KHUSBU PANIGRAHI VS	// / /0 ()
514	ABLAPL/0010330/2023	STATE OF ODISHA MRUTYUNJAY MALIK @ DILU VS	ARIJEET MISHRA VS	// AUL /460 /2022 ()
515	ABLAPL/0010331/2023	STATE OF ODISHA ANURI THANAPATI VS	RAMANANDA THANAPATI VS	// BHEDEN /168 /2022 ()
516	ABLAPL/0010332/2023	STATE OF ODISHA MANOJ DAS @ MANOJ KUMAR DAS VS	KISHORE CHANDRA KAR VS	// JAJPUR TOWN /323 /2023 ()
517	ABLAPL/0010333/2023	STATE OF ODISHA SANJAY @ SANJIT KUMAR JENA VS	BISWAJIT MOHARANA VS	// JALESWAR /411 /2023 ()
518	ABLAPL/0010334/2023	STATE OF ODISHA RANKANIDHI SAHU VS	SANTOSH KUMAR MAHANTY VS	// POLASARA PS /372 /2023 ()
519	ABLAPL/0010335/2023	STATE OF ODISHA BIJAYA SAMANTASINGHAR VS	LAXMIDHAR MAHAPATRA VS	// INFOVALLY UPD BHUBANESWAR /291 /2023 ()
520	ABLAPL/0010336/2023	STATE OF ODISHA KAILASH MAJHI VS	SUSHANTA KUMAR JOSHI VS	// TUREIKELA /126 /2023 ()
521	ABLAPL/0010337/2023	STATE OF ODISHA SUBASH CHANDRA PATEL VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// BOLANGIR SADAR /338 /2023 () //

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522	ABLAPL/0010338/2023	PRAFULLAMANI KANDHAPAN VS STATE OF ODISHA	SRIKANTA PANDA VS	DASMANTAPUR /26 /2016 () //
523	ABLAPL/0010339/2023	JALANDHAR KANHAR VS STATE OF ODISHA	JAGANNATH BHUYAN VS	PHIRINGIA /135 /2023 () //
524	ABLAPL/0010340/2023	BIRANCHI NAIK VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	KANIHA /149 /2023 () //
525	ABLAPL/0010341/2023	RANJIT KUMAR BEURA VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	CHAULIAGANJA /423 /2020 () //
526	ABLAPL/0010342/2023	SHYAMSUNDAR JENA VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	JENAPUR /226 /2023 () //
527	ABLAPL/0010343/2023	BRUNDABANA DEHURY VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	PIPLI /325 /2008 () //
528	ABLAPL/0010344/2023	PHANI BHUSAN MAHANTA @ FANIBHUSAN MAHANTA VS STATE OF ODISHA	ANMAY MISHRA VS	BAMBARI /155 /2023 () //
529	ABLAPL/0010345/2023	AJAYA KUMAR BEHERA VS STATE OF ODISHA	BIBHU PRASAD DAS VS	ANGUL SADAR PS /450 /2023 () //
530	ABLAPL/0010346/2023	BIJAYANANDA BHUYAN VS STATE OF ODISHA	JAJATI KISHORE MOHANTY VS	DHENKANAL SADAR /657 /2023 () //
531	ABLAPL/0010347/2023	DASARATHI SWAIN VS STATE OF ODISHA	PITAMBAR PATRA VS	ITAMATI /92 /2023 () //
532	ABLAPL/0010348/2023	RAJENDRA BARIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	DHARMASALA /543 /2023 () //
533	ABLAPL/0010349/2023	SARBESWAR ROUT	ASHOK KUMAR SAHOO	RAJNAGAR /183 /2021

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		VS	VS	()
		STATE OF ODISHA		//
534	ABLAPL/0010350/2023	TUSAR KANTA SWAIN	AMULYA RATNA PANDA	DHARMASALA /251 /2023
		VS	VS	()
		STATE OF ODISHA		//
535	ABLAPL/0010351/2023	ARUN KUMAR ROUT	RADHARAMAN DAS NAYAK	SAMAL /234 /2023
		VS	VS	()
		STATE OF ODISHA		//
536	ABLAPL/0010352/2023	BHIKARI BISWAL	PRNOY MOHANTY	NAYAGARH SADAR /139 /2023
		VS	VS	()
		STATE OF ODISHA		//
537	ABLAPL/0010353/2023	BABAR KHAN	PURNA CHANDRA MOHARANA	KISSANNAGAR PS /197 /2023
		VS	VS	()
		STATE OF ODISHA		//
538	ABLAPL/0010354/2023	LAXMI GHADEI	ARUN KUMAR BEHERA	OUPADA /60 /2023
		VS	VS	()
		STATE OF ODISHA		//
539	ABLAPL/0010355/2023	SADHANA NAYAK	MRUTYUNJAY MOHANTY	NIALI /305 /2023
		VS	VS	()
		STATE OF ODISHA		//
540	ABLAPL/0010356/2023	PRAFULLA NAYAK @ PRAFULLA KUMAR NAYAK	SATYAJIT MOHAPATRA	BHANDARIPOKHARI /7 /2023
		VS	VS	()
		STATE OF ODISHA		//
541	ABLAPL/0010357/2023	BHARAT CHANDRA PRADHAN	PURNA CHANDRA MOHARANA	JENAPUR /125 /2012
		VS	VS	()
		STATE OF ODISHA		//
542	ABLAPL/0010358/2023	SUDHANSU MANDHATA	DIPTI RANJAN MOHAPATRA	KHURDA MODEL /592 /2023
		VS	VS	()
		STATE OF ODISHA		//
543	ABLAPL/0010359/2023	SRIKANTA NAYAK	BRAJA MOHAN SARANGI	BALIAPAL /234 /2023
		VS	VS	()
		STATE OF ODISHA		//
544	ABLAPL/0010360/2023	BABULI JENA	BIKRAM CHANDRA GHADEI	BRAHMAGIRI /43 /2019
		VS	VS	()



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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
545	ABLAPL/0010361/2023	STATE OF ODISHA RANJEET JENA VS	SMRUTI RANJAN ROUT VS	// MADHUPATNA /218 /2023 ()
546	ABLAPL/0010362/2023	STATE OF ODISHA MOHAN ACHARI @ MOHAN ACHARY VS	BIPLABA P.B. BAHALI VS	// SEA BEACH /169 /2023 ()
547	ABLAPL/0010363/2023	STATE OF ODISHA DURYODHAN SAHOO VS	PRADIPTA BEURA VS	// / /0 ()
548	ABLAPL/0010364/2023	STATE OF ODISHA KESHAB PARIDA VS	PRADIPTA BEURA VS	// TIGIRIA /134 /2023 ()
549	ABLAPL/0010365/2023	STATE OF ODISHA KAILASH PARIDA VS	PRADIPTA BEURA VS	// TIGIRIA /134 /2023 ()
550	ABLAPL/0010366/2023	STATE OF ODISHA SUJATA MOHANTY VS	JITENDRA SAMANTARAY VS	// EOW,BHUBANESWAR /7 /2023 ()
551	ABLAPL/0010367/2023	STATE OF ODISHA DEEPAK PANIGRAHI VS	HIMANSU BHUSAN SUTAR VS	// TIHIDI /264 /2015 ()
552	ABLAPL/0010368/2023	STATE OF ODISHA JAYRAM @ JAYARAM SAHU VS	SAROJ BARIK VS	// KHAIRA /259 /2023 ()
553	ABLAPL/0010369/2023	STATE OF ODISHA G.PANDA PATRA VS	TAPAN KUMAR BISWAL VS	// KOTINANDA /228 /2023 ()
554	ABLAPL/0010370/2023	STATE OF ODISHA JAYARAM BEHERA VS	CHANDANA MISHRA VS	// JAGATSINGPUR /227 /2023 ()
555	ABLAPL/0010371/2023	STATE OF ODISHA SANTOSH KUMAR SWAIN VS	TAPAN KUMAR BISWAL VS	// KOTINANDA /228 /2023 ()
		STATE OF ODISHA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :18/09/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
556	ABLAPL/0010372/2023	PRAMILA SAHU VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	GANGAPUR (ASKA) /661 /2023 () //
557	ABLAPL/0010373/2023	ABHAY POLAI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	KHETRARAJPUR /212 /2023 () //
558	ABLAPL/0010374/2023	AMIT ARORA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	HIRAKUD /218 /2023 () //
559	ABLAPL/0010375/2023	RANJI @ RANJITA MAHAKUDA VS STATE OF ODISHA	JAYADEBA BEHERA VS	KHANDAPARA /205 /2023 () //
560	ABLAPL/0010376/2023	SADANANDA MEHER VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	BARGARH /556 /2022 () //
561	ABLAPL/0010377/2023	RAMESH CHANDRA BEHERA VS STATE OF ODISHA	DEBENDRA NARAYAN PATTANAIK VS	NIRAKARPUR /159 /2023 () //
562	ABLAPL/0010378/2023	ANIMA KUMARI SAHU @ ANI VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	BOLANGIR TOWN /222 /2008 () //
563	ABLAPL/0010379/2023	VIKAS SIGTIA @ VIKASH SIGATIA VS STATE OF ODISHA	DURGA PRASAD DHAL VS	/ /0 () //
564	ABLAPL/0010380/2023	TUNA NAIK VS STATE OF ODISHA	DIPTI RANJAN SWAIN VS	BARGARH SADAR /296 /2023 () //
565	ABLAPL/0010381/2023	KRUSHNA CHANDRA PARIDA VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	BADAMBADI /329 /2023 () //
566	ABLAPL/0010382/2023	BICHITRA SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	/ /0 () //
567	ABLAPL/0010383/2023	SANDHA @ RAJESH PATRA	SURESH KUMAR PANDA	BALIANTA P.S. /313 /2023

**ORISSA HIGH COURT**

**FILING REPORT AS ON :18/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
568	ABLAPL/0010384/2023	STATE OF ODISHA BICHITRA SAHOO	PRADIPTA BEURA	// /0
		VS	VS	()
569	ABLAPL/0010385/2023	STATE OF ODISHA KUMBHAKARNA SAHOO @ KUMBHA SAHOO	SANGRAM KESHARI ROUT	// JENAPUR /236 /2023
		VS	VS	()
570	ABLAPL/0010386/2023	STATE OF ODISHA SARAT DAS	PRASANTA KUMAR NANDA	// KHURDA SADAR /248 /2023
		VS	VS	()
571	ABLAPL/0010387/2023	STATE OF ODISHA SUDHIR JENA @ SADHA JENA	AMIT BISWAL	// NIALI /303 /2023
		VS	VS	()
572	ABLAPL/0010388/2023	STATE OF ODISHA DEBA @ DEBENDRA BHOI	LAXMIDHAR MAHAPATRA	// BRAHMAGIRI /29 /2023
		VS	VS	()
573	ABLAPL/0010389/2023	STATE OF ODISHA CHANDAN KUMAR BASKEY	PRATIK DASH	// JALESWAR /415 /2023
		VS	VS	()
574	ABLAPL/0010390/2023	STATE OF ODISHA BINAYAK JENA	JAYANTA KUMAR BAL	// KHALLIKOTE /408 /2023
		VS	VS	()
575	ABLAPL/0010391/2023	STATE OF ODISHA BASANTI KAR	SURENDRA KUMAR BISWAL	// BALASORE TOWN /213 /2023
		VS	VS	()
576	ABLAPL/0010392/2023	STATE OF ODISHA SHUVAM SATAPATHY	SURESH KUMAR PANDA	// Maitri Vihar PS /290 /2023
		VS	VS	()
577	ABLAPL/0010393/2023	STATE OF ODISHA BUDDHADEB SAHU	BHARAT BHUSAN ROURTRAY	// SOHELLA /173 /2023
		VS	VS	()
578	ABLAPL/0010394/2023	STATE OF ODISHA PADMA LOCHAN BEHERA	SIVA SANKAR CHAINI	// SIMULIA /275 /2023
		VS	VS	()

**ORISSA HIGH COURT****FILING REPORT AS ON :18/09/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
579	ABLAPL/0010395/2023	STATE OF ODISHA DASARATHI PRADHAN VS	BIJAY KUMAR NAYAK VS	// SARANAKUL /134 /2023 ()
580	ABLAPL/0010396/2023	STATE OF ODISHA SOBIK SEN @ SOURAV VS	SURESH KUMAR JENA VS	// RAJGANGPUR /340 /2023 ()
581	ABLAPL/0010397/2023	STATE OF ODISHA PRAKASH KUMAR KHUNTIA VS	MANAS KUMAR CHAND VS	// JANKIA P.S. /312 /2023 ()
582	ABLAPL/0010398/2023	STATE OF ODISHA LADULAL BHANJA VS	BISWAJIT RANJAN TRIPATHY VS	// BOUDH /315 /2023 ()
583	ABLAPL/0010399/2023	STATE OF ODISHA TAPAN SAHU VS	BASANTA KUMAR DAS VS	// BERHAMPUR /99 /2023 ()
584	ABLAPL/0010400/2023	STATE OF ODISHA SARAT KUMAR NANDA VS	TRILOCHAN NANDA VS	// DHAULI PS /111 /2016 ()
585	ABLAPL/0010401/2023	STATE OF ODISHA RABI NARAYAN DASH VS	AMLAN SHAKTI PAUL VS	// KHURDA P.S. /576 /2023 ()
586	ABLAPL/0010402/2023	STATE OF ODISHA DOLAMANI SAHU VS	MANAS CHAND VS	// AMBABHONA /65 /2020 ()
587	ABLAPL/0010403/2023	STATE OF ODISHA KRUSHNA CHANDRA SAHOO VS	PRADIPTA BEURA VS	// //0 ()
588	ABLAPL/0010404/2023	STATE OF ODISHA JITENDRA KUMAR RANASINGH VS	MANAS KUMAR CHAND VS	// JANKIA P.S. /319 /2023 ()
589	ABLAPL/0010405/2023	STATE OF ODISHA HARAMOHAN NAYAK VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// JODAPADAR /168 /2023 () //

## ORISSA HIGH COURT

### FILING REPORT AS ON :18/09/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
590	ABLAPL/0010406/2023	ANTARYAMI SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	//0 () //
591	ABLAPL/0010407/2023	DIPAK KUMAR SAHU VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BASTA /271 /2023 () //
592	ABLAPL/0010408/2023	ABHIMANYU GHADEI VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	OUPADA /60 /2023 () //
593	ABLAPL/0010409/2023	SISHIR KUMAR PARIDA @ SISIRA KUMAR PARIDA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	JANKIA P.S. /318 /2023 () //
594	ABLAPL/0010410/2023	BIJAY KUMAR PATEL VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	NAWAPARA /29 /2023 () //
595	ABLAPL/0010411/2023	MANDAKINI NAHAK VS STATE OF ODISHA	ALOK KUMAR PANDA VS	PATTAPUR (DIGAPAHANDI) /570 /2023 () //
596	ABLAPL/0010412/2023	MAKARA KANDI @ SARBESWAR KANDI VS STATE OF ODISHA	ROHIT RANJAN RAY VS	KHURDA SADAR /194 /2023 () //
597	ABLAPL/0010413/2023	AJAYA KUMAR BHOI @ AJAY BHOI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	DELANGA /269 /2023 () //
598	ABLAPL/0010414/2023	SMITH DUTTA ACHARYA VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	CUTTACK SADAR /531 /2023 () //
599	ABLAPL/0010415/2023	ADITYA PRASAD PANDA @ ASISH KUMAR @ BUNT VS STATE OF ODISHA	ROHIT RANJAN RAY VS	NUAGAON /94 /2021 () //
600	ABLAPL/0010416/2023	MANAS RANJAN SWAIN @ MANAS KUMAR SWAIN VS STATE OF ODISHA	SATYAJEET ROUT VS	DELANGA /241 /2023 () //
601	ABLAPL/0010417/2023	GYAN JYOTI MOHAPATRA @ SILU	SATYABRATA DASH	BALIAPANDA /104 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :18/09/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
602	ABLAPL/0010418/2023	VS STATE OF ODISHA SARBESWAR BEHERA	VS SANKALPA MOHANTY	() // TIGIRIA /45 /2023
603	ABLAPL/0010419/2023	VS STATE OF ODISHA BIRANCHI MANTRY @ BIRANCHI NARAYAN MANTRY	VS SANKALPA MOHANTY	() // ATHGARH /168 /2023
		VS STATE OF ODISHA	VS	() //

# ORISSA HIGH COURT

MISC CASES FILED on :18/09/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	16/2023 ARBP/61/2023	M/S.ANDHAVARAPU POWER PROJECTS (P) LTD.-MP	AVIJIT PAL
2	17/2023 ARBP/62/2023	M/S.PRASAD BIO ENERYGY (P) LIMITED-MP	AVIJIT PAL
3	29/2023 RFA/282/2008	SUKANTI CHOUDHURY-MP	M/S.MANAS R.SATPATHY
4	72/2023 CRLMA/388/2023	JITENDRA PRADHAN-MP	SWAPNIL ROY
5	80/2023 TRPCRL/81/2022	ALAKA JENA-MP	
6	81/2023 TRPCRL/79/2022	ALAKA JENA-MP	
7	143/2023 JCRLA/52/2022	RAGHUNANDAN DAS@RAJIB LOCHAN KALIA-MP	MR.DINESH KU. PATRA (MR.RAJIB BIHARI MISHRA N
8	150/2023 ITA/86/2023	PRINCIPAL COMMISSIONER OF INCOME TAX-MP	TUSHAR KANTI SATAPATHY,SR.S.C(I.T)
9	192/2023 WPC(OAC)/1035/2019	ATISH KUMAR MOHAPATRA-MP	
10	193/2023 WPC(OAC)/3074/2018	IMRAN KHAN-MP	M/S SUBHASHREE MOHANTY
11	299/2023 CRLMP/2557/2022	SUSREE SUBINITA-MP	
12	300/2023 CRLMP/1858/2023	SANAT JENA-MP	BIBEKANANDA BHUYAN
13	301/2023 CRLMP/2212/2021	LAXMAN MARANDI-MP	TAPASWINI SINHA
14	305/2023 CMAPL/87/2023	DR.UTTAM KUMAR SAMANTA-MP	M/S.SIBA NARAYAN BISWAL, S.N.BISWAL, M.R.DASH
15	306/2023 CMAPL/336/2022	PAREL INVESTMENT AND TRADING CO.L.T.D.-MP	M/S.NITISH KU. MISHRA, A.K.ROY, A.MISHRA
16	307/2023 CMAPL/424/2023	RADHANATH PANDA-MP	M/S BIJAYA KUMAR BEHERA, D. JAGAT
17	308/2023 CMAPL/471/2022	NARENDRA DASH-MP	
18	309/2023 CMAPL/471/2022	NARENDRA DASH-MP	
19	310/2023 CMAPL/268/2020	MUKTA DALAI-MP	
20	311/2023 CMAPL/271/2022	BRAJA MOHAN DASH-MP	SOUMYA MISHRA
21	321/2023 TRP(C)/304/2023	TAPASWINI NAYAK-MP	ANJAN KUMAR JENA
22	322/2023 TRP(C)/305/2023	SUBHAM NAIK-MP	B.SAHOO
23	323/2023 TRP(C)/306/2023	SANGITA NAYAK-MP	HEMANTA KUMAR RATSINGH
24	324/2023 TRP(C)/307/2023	JASMITA KUMARI MOHANTA-MP	PABITRA KUMAR NAYAK
25	325/2023 TRP(C)/308/2023	RAJANI PRADHAN-MP	SANTOSH KUMAR SAMANTARAY
26	326/2023	MINARANI SAHOO-MP	BASUDEV BARIK

27	TRP(C)/309/2023 331/2023	MADHUSMITA SAMANTA-MP	AMIT PRASAD BOSE
28	MATA/315/2023 332/2023	MADHUSMITA SAMANT-MP	AMIT PRASAD BOSE
29	MATA/316/2023 333/2023	NUSHRAT BARI-MP	KOUSIK ANANDA GURU
30	MATA/106/2023 362/2023	KRUPASINDHU MUDULI-MP	SATYANARAYAN MOHAPATRA
31	RVWPET/365/2023 363/2023	GUDA NANDAN DORA-MP	SIDHARTH PRASAD DAS
32	RVWPET/366/2023 380/2023	JAYASHREE PANDA-MP	M/S.SURYAKANT DASH
33	CONTC/4383/2023 382/2023	RAJIBA KUMAR BALABANTARAY-MP	ARUN KUMAR MANSINGH
34	RPFAM/282/2023 383/2023	CHAITANYA SINGH-MP	JYOTI PATNAIK
35	RPFAM/309/2023 384/2023	PRAMOD BEHERA-MP	PRABHASI NAYAK
36	RPFAM/310/2023 385/2023	SK.SAMIULLA-MP	AJAYA KUMAR PRADHAN
37	RPFAM/311/2023 386/2023	PRAVAT KUMAR MOHAPATRA-MP	PARSURAM DAS
38	RPFAM/312/2023 387/2023	CHAITANYA SINGH-MP	JYOTI PATNAIK
39	RPFAM/309/2023 388/2023	SAMBIT KUMAR PANDA-MP	SHIB SHANKAR MOHANTY
40	RPFAM/78/2023 686/2023	PRITIMAYEE ROUT-MP	ARIJEET MISHRA
41	CRLREV/495/2023 687/2023	M. DHARMA RAO-MP	ARIJEET MISHRA
42	CRLREV/496/2023 688/2023	MANOJ KUMAR AGRAWAL-MP	SUSHANTA KUMAR JOSHI
43	CRLREV/497/2023 689/2023	MANOJ KUMAR AGRAWAL-MP	SUSHANTA KUMAR JOSHI
44	CRLREV/497/2023 690/2023	KABIRAJ PRADHAN-MP	BHARAT BHUSAN ROUSTRAY
45	CRLREV/997/2008 691/2023	SUBHENDU MISHRA-MP	BISHAL BAIVAB
46	CRLREV/50/2023 692/2023	AKHAYA KUMAR BISWAL-MP	DEEPAK KUMAR PANI
47	CRLREV/500/2023 779/2023	CHANDRAMA JANI-MP	SATYABAN SAHOO
48	FAO/432/2023 780/2023	SWARNALATA PANDA-MP	BINAYA KUMAR MOHANTY
49	FAO/434/2023 781/2023	SATYAPRIYA MISHRA-MP	K.K.SWAIN
50	FAO/537/2020 1022/2023	INDRAMANI PRADHAN-MP	M/S.S.P.MISRA
51	RSA/212/2003 1023/2023	INDRAMANI PRADHAN-MP	M/S.S.P.MISRA
52	RSA/212/2003 1024/2023	ANANDA DEVI SINGH-MP	M/S.AJIT KU.HOTA
53	RSA/342/2017 1025/2023	ANANDA DEVI SINGH-MP	M/S.AJIT KU.HOTA
54	RSA/342/2017 1064/2023	JATIA@JABIA KHAN-MP	BISWANATH SWAIN
55	CMP/1004/2023 1065/2023	MD.NAZIMUDDIN-MP	TUSAR KUMAR MISHRA
56	CMP/1103/2023 1066/2023	NABAGHANA MOHAPATRA-MP	MALAYA KUMAR MISHRA
57	CMP/650/2023 1067/2023	GOURANGA MOHARANA-MP	CHITTARANJAN PATTNAIK
	CMP/1104/2023		



58	1068/2023 CMP/1105/2023	SARITA PANI-MP	BHASKAR CHANDRA PANDA
59	1069/2023 CMP/1106/2023	BARADA PRASANNA MOHANTY-MP	RAMESH CHANDRA SWAIN
60	1070/2023 CMP/1107/2023	PADMABATI DAS-MP	JAGAJIBAN PRADHAN
61	1071/2023 CMP/1109/2023	SIDHARTHA SANKAR PALLAI @ POLLAI-MP	SURYAKANTA DASH
62	1072/2023 CMP/1100/2017	GUREI PATRA@PRADHAN-MP	M/S.SURYAKANTA DASH
63	1073/2023 CMP/1110/2023	AARTI STEELS LTD., CUTTACK-MP	ANKITA MUKHERJI
64	1074/2023 CMP/1112/2023	SANMAYA KUMAR RATH-MP	ARIJEET MISHRA
65	1075/2023 CMP/1113/2023	DANGRA PRADHAN-MP	ASHIT KUMAR DASH
66	1076/2023 CMP/1114/2023	PEDDINA LAXMAN MURTY-MP	S.S.RAO
67	1077/2023 CMP/1075/2023	SK.JAMU-MP	SUKANTA KUMAR NAYAK
68	1078/2023 CMP/1115/2023	SUBHALAXMI MISHRA-MP	BIBEKANANDA BHUYAN
69	1079/2023 CMP/1116/2023	INDRANIL MITRA-MP	BIBEKANANDA BHUYAN
70	1080/2023 CMP/1117/2023	DEBENDRANATH SWAIN-MP	MANORANJAN MISHRA
71	1220/2023 BLAPL/10596/2023	MUHAMMAD SHAMEEM V.K-MP	ANIMESH SINGH
72	1221/2023 BLAPL/9061/2023	SK. SABAN @ SHAIKH SABAN-MP	AKSHAYA KUMAR SAHOO
73	1222/2023 BLAPL/5463/2023	SATYANARAYAN SAMAL-MP	ARIJEET MISHRA
74	1223/2023 BLAPL/10376/2023	SUBASISH DAS @ BABUNA-MP	PRIYA RANJAN SINGH
75	1224/2023 BLAPL/9244/2022	PADMANAVA JENA-MP	KRUSHNA CHANDRA DASH
76	1225/2023 BLAPL/7342/2023	DEBASISH BEHERA@RINKU-MP	
77	1226/2023 BLAPL/9906/2023	DEBA @ DEBARAJ NAIK-MP	BISWAJIT MOHANTY
78	1227/2023 BLAPL/6391/2023	SUBRAT KUMAR BEHERA-MP	
79	1228/2023 BLAPL/7487/2023	RABIN MANDAL-MP	PRANAB KUMAR DAS
80	1229/2023 BLAPL/10087/2023	SARAT KUMAR DASH @ SARAT DASH-MP	
81	1230/2023 BLAPL/5659/2023	MANAS @ SANTOSH BEHERA-MP	
82	1604/2023 MACA/669/2023	THE D.M., M/S. ORIENTAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
83	1605/2023 MACA/874/2023	RAMESH CHANDRA SWAIN@PANGARI-MP	BIRANCHI NARAYAN RATH
84	1606/2023 MACA/631/2022	SITARANI SAHOO-MP	
85	1607/2023 MACA/883/2023	MAMATA SINGH-MP	BIRANCHI NARAYAN RATH
86	1608/2023 MACA/840/2023	D.M., M/S. NATIONAL INSURANCE CO. LTD.-MP	PRAKASH KUMAR MOHANTY
87	1609/2023 MACA/840/2023	D.M., M/S. NATIONAL INSURANCE CO. LTD.-MP	PRAKASH KUMAR MOHANTY
88	1610/2023 MACA/884/2023	M/S. ORIENTAL INSURANCE COMPANY LTD.-MP	ADAM ALI KHAN
89	1611/2023	THE DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE CO. LTD.-MP	

	MACA/50/2022		
90	1612/2023	NATIONAL INSURANCE CO. LTD.-MP	SABITA RANJAN PATTNAIK
	MACA/881/2023		
91	1613/2023	D.M. M/S. ORIENTAL INSURANCE CO. LTD., BBSR-MP	
	MACA/712/2023		
92	1614/2023	D.M. M/S. ORIENTAL INSURANCE CO. LTD., BBSR-MP	PRASANTA KUMAR MAHALI
	MACA/712/2023		
93	1615/2023	BIJAY MALLICK @ MALIK-MP	DILLIP KUMAR MOHAPATRA
	MACA/887/2023		
94	1616/2023	BIJAY MALLICK @ MALIK-MP	DILLIP KUMAR MOHAPATRA
	MACA/887/2023		
95	1617/2023	RITU@SMRUTI BEHERA-MP	
	MACA/1379/2017		
96	1618/2023	RITU@SMRUTI BEHERA-MP	
	MACA/1379/2017		
97	1619/2023	SOMANATH DHURUA-MP	DINESH KUMAR MOHANTY
	MACA/763/2022		
98	1706/2023	DIPTA KUMAR SAHOO-MP	
	ABLAPL/8555/2023		
99	1707/2023	JOGESH PATTNAYAK @ GUNU-MP	
	ABLAPL/8175/2023		
100	1708/2023	GHANASHYAMA JENA @ HADIBANDHU JENA-MP	
	ABLAPL/1247/2023		
101	1709/2023	GOUTAM JENA-MP	
	ABLAPL/6076/2021		
102	1710/2023	TRINATH BISWAL-MP	
	ABLAPL/9508/2020		
103	1711/2023	SHAHNAWAZ MALIK-MP	
	ABLAPL/7191/2023		
104	1712/2023	BHAKTA BEHERA-MP	
	ABLAPL/14399/2019		
105	1713/2023	DEBASRI PANDIT-MP	
	ABLAPL/9193/2019		
106	1714/2023	SATYENDRA PANDIT-MP	
	ABLAPL/9192/2019		
107	1715/2023	NIROD KUMAR KAR-MP	
	ABLAPL/8393/2023		
108	1716/2023	MOHAMMAD SAKHAWAT-MP	
	ABLAPL/6828/2023		
109	1717/2023	CHITTARANJAN PRUSTY-MP	
	ABLAPL/6203/2023		
110	1718/2023	PURNA CHANDRA MALIK@NANDA MALIK-MP	
	ABLAPL/6185/2023		
111	1719/2023	GANESH PARIDA@BIRANCHI NARAYAN PARIDA-MP	
	ABLAPL/5355/2023		
112	1720/2023	RANJEET JENA-MP	
	ABLAPL/7520/2023		
113	1721/2023	DUSMANTA PRADHAN-MP	
	ABLAPL/8314/2023		
114	1722/2023	DUSMANTA PRADHAN-MP	
	ABLAPL/8315/2023		
115	1723/2023	ARTATRANA SAHOO-MP	
	ABLAPL/2339/2022		
116	1724/2023	HARI CHARAN GUPTA-MP	
	ABLAPL/7092/2023		
117	1725/2023	DEBASIS MALIK-MP	
	ABLAPL/10763/2021		
118	1726/2023	DINESH BEHERA-MP	MANORANJAN MISHRA
	ABLAPL/13205/2019		
119	1727/2023	ASHIS MAHAMMED-MP	GURUPRASAD BEHERA
	ABLAPL/7293/2023		
120	1728/2023	SK SULTAN-MP	GURUPRASAD BEHERA
	ABLAPL/7270/2023		

121	1729/2023 ABLAPL/7965/2023	DUKHABANDHU SAHOO-MP	
122	2248/2023 CRLA/1033/2023	DHANU @ DHANANJAY ROUL-MP	BISWARANJAN DALAI
123	2249/2023 CRLA/450/2022	RAM GOPAL KHEMKA-MP	SOURA CHANDRA MOHAPATRA,M/S. BIDESH RANJA
124	2250/2023 CRLA/670/2016	MANJAR HUSSAIN-MP	Ms. GEETANJALI MAJHI
125	2251/2023 CRLA/670/2016	MANJAR HUSSAIN-MP	Ms. GEETANJALI MAJHI
126	2252/2023 CRLA/1038/2023	KABI NAYAK @ DHARANI NAYAK-MP	SOUGAT DASH
127	2253/2023 CRLA/1038/2023	KABI NAYAK @ DHARANI NAYAK-MP	SOUGAT DASH
128	2254/2023 CRLA/465/2018	SIBA@SHIVA MUNDA-MP	L.BHUYAN
129	2255/2023 CRLA/37/2017	DEBRAJ BADI-MP	M/S.AKSHAYA KUMAR SAHOO
130	2256/2023 CRLA/1039/2023	RAMA @ RAMA CHANDRA NAIK-MP	UMAKANTA BARIK
131	2257/2023 CRLA/1039/2023	RAMA @ RAMA CHANDRA NAIK-MP	UMAKANTA BARIK
132	2258/2023 CRLA/1039/2023	RAMA @ RAMA CHANDRA NAIK-MP	UMAKANTA BARIK
133	2259/2023 CRLA/1040/2023	BHASKAR SAHOO @ SAHU-MP	SANTOSH KUMAR MAHANTY
134	2260/2023 CRLA/1040/2023	BHASKAR SAHOO @ SAHU-MP	SANTOSH KUMAR MAHANTY
135	2261/2023 CRLA/1041/2023	GADADHAR DAS-MP	DEBI PRASAD MOHAPATRA
136	2262/2023 CRLA/1041/2023	GADADHAR DAS-MP	DEBI PRASAD MOHAPATRA
137	2263/2023 CRLA/1042/2023	JAGA DAS-MP	DEBI PRASAD MOHAPATRA
138	2264/2023 CRLA/1042/2023	JAGA DAS-MP	DEBI PRASAD MOHAPATRA
139	2265/2023 CRLA/766/2018	SWADHIN KUMAR SAHU-MP	BIBHUTI BHUSAN PANDA, BHARAT BHUSAN ROUTR
140	2266/2023 CRLA/1043/2023	SAROJ KUMAR NAYAK-MP	TAPAS KUMAR ACHARYA
141	2267/2023 CRLA/1043/2023	SAROJ KUMAR NAYAK-MP	TAPAS KUMAR ACHARYA
142	2268/2023 CRLA/818/2023	DHARMU MUNDA-MP	SARAT KUMAR NAYAK
143	2269/2023 CRLA/818/2023	DHARMU MUNDA-MP	SARAT KUMAR NAYAK
144	2967/2023 CRLMC/4292/2023	BHAWANI SANKAR-MP	DEVASHIS PANDA
145	2968/2023 CRLMC/4293/2023	SAROJINI DEVI-MP	S.S.RAY (2)
146	2969/2023 CRLMC/4294/2023	RABINDRA SAHU-MP	BIKRAM CHANDRA GHADEI
147	2970/2023 CRLMC/4295/2023	SHIB SANKAR ALDA-MP	AMITAV TRIPATHY
148	2971/2023 CRLMC/2756/2017	SUDARSAN BISWAL-MP	
149	2972/2023 CRLMC/1867/2021	SURENDRA SAHOO @ SURENDRA KUMAR SAHOO-MP	
150	2973/2023 CRLMC/4300/2023	NARAYAN CHANDRA-MP	MANAS RANJAN SATPATHY
151	2974/2023 CRLMC/4301/2023	SABITA BEHERA-MP	BIPEN KUMAR NAYAK
152	2975/2023	JAMBESWAR PATRA-MP	CHIRANJEEV BIDYABHUSHAN

153	CRLMC/4270/2023 2976/2023	BIBEK KUMAR PANDA-MP	NIKUNJA KUMAR ROUT
154	CRLMC/4302/2023 2977/2023	DR.RABI NARAYAN SATAPATHY-MP	DEVASHIS PANDA
155	CRLMC/3661/2023 2978/2023	DR. PRADEEP KUMAR RATH-MP	AMIT PRASAD BOSE
156	CRLMC/4305/2023 2979/2023	JYOTI @ JYOTI PRAKASH HANSDA-MP	DEBA KUMAR RATH
157	CRLMC/4309/2023 2980/2023	NIRANJAN NAIK-MP	MANOJ KUMAR DASH
158	CRLMC/4310/2023 2981/2023	PRABHAKAR DALABEHERA @ MITU-MP	GYANA RANJAN DHAL
159	CRLMC/4101/2023 2982/2023	MANARANJAN@MANORANJAN PRADHAN-MP	
160	CRLMC/501/2020 2983/2023	MANJULATA KAR-MP	ARIJEET MISHRA
161	CRLMC/4313/2023 2984/2023	J.SRINIVAS KUMAR-MP	MANOJ KUMAR MOHANTY
162	CRLMC/4314/2023 2985/2023	BRAJAKISHORE JENA-MP	LAXMI NARAYAN RAYATSINGH
163	CRLMC/4316/2023 2986/2023	BISWAJIT SHARMA-MP	LINGARAJ SARANGI
164	CRLMC/4315/2023 2987/2023	TANMAYEE PATRO-MP	UDIT RANJAN JENA
165	CRLMC/4317/2023 2988/2023	JIBARDHAN PERA-MP	BISWAJIT RANJAN TRIPATHY
166	CRLMC/4318/2023 2989/2023	MANORANJAN SINGH DEO-MP	TRILOCHAN NANDA
167	CRLMC/4323/2023 2990/2023	SOUMYACHIT MISHRA-MP	UMA CHARAN MISHRA
168	CRLMC/4325/2023 2991/2023	BIKASH KUMAR PRADHAN-MP	PRASANTA KUMAR SATAPATHY
169	CRLMC/4326/2023 6534/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
170	WA/1780/2022 6535/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
171	WA/1780/2022 6536/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
172	WA/1780/2022 6537/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
173	WA/1780/2022 6538/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
174	WA/1780/2022 6539/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
175	WA/1780/2022 6540/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
176	WA/1349/2023 6541/2023	ODISHA PUBLIC SERVICE COMMN.-MP	BIBHU PRASAD TRIPATHY
177	WA/1780/2022 6542/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
178	WA/1780/2022 6543/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
179	WA/1780/2022 6544/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
180	WA/1780/2022 6545/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
181	WA/1706/2022 6546/2023	STATE OF ODISHA-MP	
182	WA/103/2023 6547/2023	SANGRAM PATTANAIAK-MP	ASHOK KUMAR PANIGRAHI
183	WA/1780/2022 6548/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)

184	6549/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
185	6550/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
186	6551/2023 WA/1685/2023	JAMUNABAI SAHU @ JAMUNA SAHU-MP	
187	6552/2023 WA/2392/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
188	6553/2023 WA/2392/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
189	6554/2023 WA/2392/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
190	6555/2023 WA/2393/2023	UTKAL UNIVERSITY-MP	DAYANANDA MOHAPATRA
191	6556/2023 WA/2393/2023	UTKAL UNIVERSITY-MP	DAYANANDA MOHAPATRA
192	6557/2023 WA/2394/2023	UTKAL UNIVERSITY-MP	DAYANANDA MOHAPATRA
193	6558/2023 WA/2391/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY, A.G.A.
194	6559/2023 WA/2391/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY, A.G.A.
195	6560/2023 WA/2391/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY, A.G.A.
196	6561/2023 WA/2394/2023	UTKAL UNIVERSITY-MP	DAYANANDA MOHAPATRA
197	6562/2023 WA/2394/2023	UTKAL UNIVERSITY-MP	DAYANANDA MOHAPATRA
198	6563/2023 WA/2393/2023	UTKAL UNIVERSITY-MP	DAYANANDA MOHAPATRA
199	6564/2023 WA/2395/2023	STATE OF ODISHA-MP	SAROJA KANTA SAMAL, A.G.A.
200	6565/2023 WA/2395/2023	STATE OF ODISHA-MP	SAROJA KANTA SAMAL, A.G.A.
201	6566/2023 WA/2395/2023	STATE OF ODISHA-MP	SAROJA KANTA SAMAL, A.G.A.
202	6567/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
203	6568/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
204	6569/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
205	6570/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
206	6571/2023 WA/2396/2023	ODISHA KHADI AND VILLAGE INDUSTRIES BOARD-MP	SHASHI BHUSAN JENA
207	6572/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
208	6573/2023 WA/2396/2023	ODISHA KHADI AND VILLAGE INDUSTRIES BOARD-MP	SHASHI BHUSAN JENA
209	6574/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
210	6575/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
211	6576/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
212	6577/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
213	6578/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
214	6579/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
215	6580/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)

	WA/1780/2022		
216	6581/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
	WA/1780/2022		
217	6582/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
	WA/1780/2022		
218	6583/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
	WA/1780/2022		
219	6584/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
	WA/1780/2022		
220	6585/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
	WA/1780/2022		
221	6586/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
	WA/1780/2022		
222	6587/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
	WA/1780/2022		
223	6588/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
	WA/1780/2022		
224	6589/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
	WA/1780/2022		
225	6590/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
	WA/1780/2022		
226	6591/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
	WA/1780/2022		
227	6592/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
	WA/1780/2022		
228	6593/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
	WA/1780/2022		
229	6594/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
	WA/1780/2022		
230	6595/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
	WA/1780/2022		
231	6596/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
	WA/1780/2022		
232	6597/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
	WA/1780/2022		
233	6598/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
	WA/1780/2022		
234	6599/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
	WA/1780/2022		
235	6600/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
	WA/1780/2022		
236	6601/2023	ORISSA STATE ROAD TRANSPORT COR.LTD.-MP	M/S.SANTOSH KU.PATTANAIAK,M/S.AMITAV TRIPATHI
	WA/167/2018		
237	6602/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
	WA/1780/2022		
238	6603/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
	WA/1780/2022		
239	6604/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
	WA/1780/2022		
240	6605/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
	WA/1780/2022		
241	6606/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
	WA/1780/2022		
242	6607/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
	WA/1780/2022		
243	6608/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
	WA/1780/2022		
244	6609/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
	WA/1780/2022		
245	6610/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
	WA/1780/2022		
246	6611/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
	WA/1780/2022		

247	6612/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
248	6613/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
249	6614/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
250	6615/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
251	14860/2023 WP(C)/30760/2023	PRADIP KUMAR CHAKRA-MP	BHABANI SANKAR TRIPATHY (1)
252	14861/2023 WP(C)/30761/2023	DR. PALLABI THAKUR-MP	BHABANI SANKAR TRIPATHY (1)
253	14862/2023 WP(C)/30762/2023	LINGARAJ MEDICINE STORE, PURI-MP	GYANALOKA MOHANTY
254	14863/2023 WP(C)/30763/2023	ABHAYA BEHERA-MP	LALIT KUMAR MAHARANA
255	14864/2023 WP(C)/30764/2023	SACHIN PATTANAYAK-MP	DURGESH NARAYAN RATH
256	14865/2023 WP(C)/30765/2023	JYOTIRANJAN JENA-MP	SATYABRATA MOHANTY
257	14866/2023 WP(C)/29592/2023	AJAYA KUMAR SAHOO-MP	
258	14867/2023 WP(C)/30766/2023	LT COL SUSHEEL KUMAR MAHAPATRO-MP	
259	14868/2023 WP(C)/30766/2023	LT COL SUSHEEL KUMAR MAHAPATRO-MP	
260	14869/2023 WP(C)/30769/2023	RABI BEHERA-MP	SARATHI JYOTI MOHANTY
261	14870/2023 WP(C)/7599/2023	MD.ABDUN NABI-MP	LALATENDU SAMAL
262	14871/2023 WP(C)/12149/2022	KARUNAKAR PRADHANI-MP	
263	14872/2023 WP(C)/12146/2022	HEMA MAJHI-MP	
264	14873/2023 WP(C)/30779/2023	SRINIBAS BEHERA-MP	MANAS RANJAN DHAL
265	14874/2023 WP(C)/30780/2023	DIBYADARSHAN TRIPATHY-MP	AMLANJYOTI ROUT
266	14875/2023 WP(C)/30782/2023	SUNANDA PATRA-MP	ACHYUTANANDA PATTANAIK
267	14876/2023 WP(C)/30783/2023	MANOJA RAUTARAY-MP	PAMI RATH
268	14877/2023 WP(C)/30785/2023	BIJAYA KUMAR SAHOO-MP	ACHYUTANANDA PATTANAIK
269	14878/2023 WP(C)/30786/2023	BABULA BARIK-MP	ACHYUTANANDA PATTANAIK
270	14879/2023 WP(C)/29457/2023	PANKAJA KUMAR SAHU-MP	MR.C.ANANDA RAO, M/S.SUBASH CHANDRA ACHAR
271	14880/2023 WP(C)/30788/2023	KISHOR KUMAR NAYAK-MP	MANASH RANJAN NAYAK
272	14881/2023 WP(C)/30790/2023	SURENDRA KUJUR-MP	BYOMOKESH SAHOO
273	14882/2023 WP(C)/30791/2023	DEEPAK KUMAR PATEL-MP	BYOMOKESH SAHOO
274	14883/2023 WP(C)/30793/2023	SANAK KUMAR GANIK-MP	BYOMOKESH SAHOO
275	14884/2023 WP(C)/30796/2023	PRAJNA PRANAB ACHARYA-MP	BINAYA KUMAR MOHANTY
276	14885/2023 WP(C)/30794/2023	LINGARAJ SAHOO-MP	SOUMYA MISHRA
277	14886/2023 WP(C)/30804/2023	ANUVA CHOUDHURY @ MISHRA-MP	TUSAR KUMAR MISHRA
278	14887/2023	TRAILOKYANATH PANDA-MP	

279	WP(C)/27288/2023 14888/2023	NIRUPAMA SAHOO-MP	SAIBRATA RATH
280	WP(C)/30807/2023 14889/2023	STATE OF ODISHA-MP	SWAYAMBHU MISHRA, ASC, MR. G.N.ROUT, ASC
281	WP(C)/14454/2022 14890/2023	RABINDRA DAS-MP	DEVI PRASAD DASH
282	WP(C)/30808/2023 14891/2023	RAMA KHILLA-MP	KUNAL KUMAR SWAIN
283	WP(C)/30809/2023 14892/2023	SWAGATIKA BISOI-MP	RAJESH RANJAN SAHOO
284	WP(C)/26127/2023 14893/2023	SWAPNAMAYEE SWAIN-MP	SOUMENDRA PATTANAİK
285	WP(C)/30815/2023 14894/2023	SALIM SAHU-MP	
286	WP(C)/25015/2023 14895/2023	VILLAGERS OF MANAPUR-MP	AMITAV TRIPATHY
287	WP(C)/30816/2023 14896/2023	ANUVA CHOUDHURY @ MISHRA-MP	TUSAR KUMAR MISHRA
288	WP(C)/30804/2023 14897/2023	PRATAP CHANDRA DAS-MP	BIDYADHAR MANSING
289	WP(C)/30817/2023 14898/2023	BISWA RANJAN DHAL-MP	B.S.TRIPATHY (1)
290	WP(C)/37542/2020 14899/2023	RABINDRANATH BEHERA-MP	NIHAL RATH
291	WP(C)/30824/2023 14900/2023	PRAKASH DHALI-MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA
292	WP(C)/30829/2023 14901/2023	NABAGHANA MOHAPATRA-MP	MALAYA KUMAR MISHRA
293	WP(C)/11450/2022 14902/2023	SABITA NAYAK-MP	ALOK KUMAR PANDA
294	WP(C)/30834/2023 14903/2023	PREMLAL NAIK-MP	SUSHANTA KUMAR JOSHI
295	WP(C)/29440/2023 14904/2023	SUJATA LENKA-MP	ALOK KUMAR PANDA
296	WP(C)/30837/2023 14905/2023	M/S PARADEEP PHOSPHATES LTD., PARADEEP-MP	RUPESH KUMAR KANUNGO
297	WP(C)/30839/2023 14906/2023	TAHASILDAR, RAMPUR-MP	ARJUNA CHARANA BEHERA
298	WP(C)/30843/2023 14907/2023	JAYMANGAL LUHA-MP	JYOTIRMAY GUPTA
299	WP(C)/29625/2023 14908/2023	RESTAURANT BASERA, BHADRAK-MP	SAIBRATA RATH
300	WP(C)/30846/2023 14909/2023	RAJESH LUHA-MP	JYOTIRMAY GUPTA
301	WP(C)/29624/2023 14910/2023	RABINDRA SWAIN-MP	SUKANTA KUMAR DALAI
302	WP(C)/30847/2023 14911/2023	TAPASWINEE SWAIN-MP	SUKANTA KUMAR DALAI
303	WP(C)/30849/2023 14912/2023	KEDAR SAHU-MP	JAYANTA KUMAR MAJHI
304	WP(C)/30853/2023 14913/2023	M/S. ANUPAM PRINTERS, BBSR-MP	HEMANT KUMAR PANDA
305	WP(C)/30855/2023 14914/2023	BHUBANESWAR DEHURY-MP	SAUMYA RANJAN PRADHAN
306	WP(C)/817/2023 14915/2023	JYOTI PRAKASH MOHANTY-MP	PURNA CHANDRA MOHARANA
307	WP(C)/30862/2023 14916/2023	NAROTTAM NAIK-MP	
308	WP(C)/28139/2023 14917/2023	NARMADA SAHOO-MP	SOUMYA RANJAN MOHANTY
309	WP(C)/19019/2023 14918/2023	RAMESH CHANDRA BEHERA-MP	GOPAL PRASAD JENA
	WP(C)/41806/2021		



310	14919/2023 WP(C)/4180/2021	ASHOK KUMAR JENA-MP	
311	14920/2023 WP(C)/5273/2018	BANCHANIDHI SAHU-MP	
312	14921/2023 WP(C)/30875/2023	BASANTI ORAM-MP	SANDEEP RAJ PANDA
313	14922/2023 WP(C)/30876/2023	SK. ABU SUFFIYAN-MP	SATYABRATA MOHANTY
314	14923/2023 WP(C)/18742/2020	DR.PRITIRANJAN PATRA-MP	B.N.MOHANTY
315	14924/2023 WP(C)/30878/2023	DEBRAJ PRASAD-MP	SANJIBANI MISHRA
316	14925/2023 WP(C)/30881/2023	DUSMANTA PATRA-MP	KANANBALA ROY CHOUDHURY
317	14926/2023 WP(C)/30880/2023	SUSAMA BEHERA-MP	PRATIK DASH
318	14927/2023 WP(C)/30882/2023	RAMESH BHUE-MP	PRANAB KUMAR PASAYAT
319	14928/2023 WP(C)/30883/2023	DUSMANTA PATRA-MP	KANANBALA ROY CHOUDHURY
320	14929/2023 WP(C)/30885/2023	M/S. KALPANA BHARAT GAS GRAMIN VITARAK, JAGAT SINGH PURI-MP	
321	14930/2023 WP(C)/30886/2023	JAGABANDHU NAYAK-MP	BIJAYA KUMAR BEHERA 1
322	14931/2023 WP(C)/30887/2023	GAGAN CHANDRA MALLIK-MP	BIJAYA KUMAR BEHERA 1
323	14932/2023 WP(C)/30890/2023	FEROJ KHAN-MP	BIJAYA KUMAR BEHERA 1
324	14933/2023 WP(C)/16296/2023	BHIMASINGH MOHAPATRA-MP	PRASANTA KUMAR PANDA
325	14934/2023 WP(C)/17570/2022	M/S ORIEN ENGINEERS (P) LTD.,SUNDARGARH-MP	RASHMI NARAYAN PATNAIK
326	14935/2023 WP(C)/12658/2023	ARUN KUMAR MANDAL-MP	
327	14936/2023 WP(C)/30911/2023	ODISHA SCHOOL EDUCATION PROGRAMME AUTHORITYS(OSEPA),BBSRAMPDAS	
328	14937/2023 WP(C)/30911/2023	ODISHA SCHOOL EDUCATION PROGRAMME AUTHORITYS(OSEPA),BBSRAMPDAS	
329	14938/2023 WP(C)/30911/2023	ODISHA SCHOOL EDUCATION PROGRAMME AUTHORITYS(OSEPA),BBSRAMPDAS	
330	14939/2023 WP(C)/16454/2015	BIMALENDU CHATTERJEE-MP	DWARIKA PRASAD MOHANTY
331	14940/2023 WP(C)/30912/2023	NUPUR DAS-MP	SUSANTA SEKHAR MOHAPATRA
332	14941/2023 WP(C)/30916/2023	APURBA SAHA-MP	SANJIBANI MISHRA
333	14942/2023 WP(C)/30918/2023	NRUSINGH CHARAN MOHANTY-MP	DILLIP KUMAR MOHAPATRA
334	14943/2023 WP(C)/30917/2023	BHASKAR SAHOO-MP	BRAHMANANDA TRIPATHY
335	14944/2023 WP(C)/30920/2023	TARANI MISHRA-MP	SUBHRANSU KUMAR SUBUDHI
336	14945/2023 WP(C)/30921/2023	SUVENDU PANI-MP	AGASTI KANUNGO
337	14946/2023 WP(C)/30922/2023	SUSHANTA KUMAR DAS-MP	PRANAYA KUMAR MISHRA
338	14947/2023 WP(C)/30924/2023	SANJUKTA KUMARI JENA-MP	DILIP KUMAR PATNAIK
339	14948/2023 WP(C)/37859/2020	SURAJ KUMAR MALLICK-MP	UPENDRA KUMAR SAMAL
340	14949/2023 WP(C)/30929/2023	KALACHAND PATNAIK-MP	RUDRA PRASAD KAR
341	14950/2023	NIMAI CHARAN MAJHI-MP	JAGAJIBAN PRADHAN

342	WP(C)/30932/2023 14951/2023	M/S. SAI OM TOURS AND TRANSPORT PVT. LTD., PURI-MHRUDANANDA MOHAPATRA	
343	WP(C)/27507/2023 14952/2023	GANESH PUJHARI-MP	
344	WP(C)/16752/2023 14953/2023	PRASANNA KUMAR MAHALA-MP	SAROJ KUMAR PADHI
345	WP(C)/30933/2023 14954/2023	RAJESH KUMAR AGARWAL-MP	SOUMYA RANJAN MOHANTY
346	WP(C)/30940/2023 14955/2023	M/S. S D AGENCY, BBSR-MP	ITISHREE TRIPATHY
347	WP(C)/30939/2023 14956/2023	PADMA SAHU-MP	SURYAKANTA DASH
348	WP(C)/30946/2023 14957/2023	BISWARANJAN MOHAPATRA-MP	PRADIPTA KISHORE BHUYAN
349	WP(C)/30948/2023 14958/2023	PADMA SAHU-MP	SURYAKANTA DASH
350	WP(C)/30950/2023 14959/2023	GUNDICHA SURUJAL-MP	JYOTI RANJAN DEO
351	WP(C)/30953/2023 14960/2023	PRANGYASHREE MOHAPATRA-MP	UMAKANT SAHOO
352	WP(C)/30958/2023 14961/2023	PRABASHIS BEHERA-MP	ANIMA KUMARI DEI
353	WP(C)/4077/2022 14962/2023	M/S. UTKAL STEEL AND CO, KHORDA-MP	ANANTA NARAYAN PATTANAYAK
354	WP(C)/30962/2023 14963/2023	SAMEER BEHERA-MP	DEVI PRASAD DASH
	WP(C)/30963/2023		